

HARYANA VIDHAN SABHA

**SUBJECT COMMITTEE ON EDUCATION,
TECHNICAL EDUCATION, VOCATIONAL EDUCATION,
MEDICAL EDUCATION AND HEALTH SERVICES**

(2022-2023)

(EIGHTH REPORT)

ON

**HEALTH SERVICES, SCHOOL EDUCATION,
MEDICAL EDUCATION & RESEARCH AND
TECHNICAL EDUCATION DEPARTMENTS**



(Presented to the House on.MARCH, 2023)

**HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH-2023.**

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**COMPOSITION OF THE SUBJECT COMMITTEE ON EDUCATION
TECHNICAL EDUCATION, VOCATIONAL EDUCATION,
MEDICAL EDUCATION AND HEALTH SERVICES.**

(Constituted on 20th April, 2022 for the year 2022-2023)

CHAIRPERSON

1. Smt. Seema Trikha, M.L.A.

MEMBERS

2. Shri Jagdish Nayar, M.L.A.
3. Smt. Naina Singh Chautala, M.L.A.
4. Smt. Nirmal Rani, M.L.A.
5. Shri Shamsher Singh Gogi, M.L.A.
6. Smt. Shailly, M.L.A.
7. Shri Shishpal Singh, M.L.A.
8. Shri Nayan Pal Rawat, M.L.A.
9. Shri Indu Raj, M.L.A.

SPECIAL INVTEE

1. *Mohd. Ilyas, M.L.A.
2. **Shri Bhavya Bishnoi, M.L.A.

*Nominated vide Notification No.HVS/Education & Health Services/1/2022-2023/58 dated 20th June, 2022.

**Nominated vide Notification No.HVS/Education & Health Services/1/2022-2023/82 dated 24th November, 2022.

SECRETARIAT

1. Shri Rajender Kumar Nandal, Secretary.
2. Smt. Pardeep Kaur, Under Secretary.

INTRODUCTION

I, Seema Trikha, Chairperson of the Subject Committee on Education, Technical Education Vocational Education, Medical Education and Health Services having been authorized by the Committee in this behalf, present the Eighth Report of the Subject Committee on Education, Technical Education, Vocational Education, Medical Education, and Health Services.

The Committee considered and approved this Report at their sitting held on 4th March, 2023.

A brief record of the proceedings of the meetings of the Committee has been kept separately in the Haryana Vidhan Sabha Secretariat.

The Committee would like to express their thanks to the Government Officers and other representatives of Health Services, School Education, Medical Education & Research Departments and Technical Education who appeared for oral evidence before them for the cooperation in giving information to the Committee.

The Committee is also thankful to the Secretary, Under Secretary and other Officials of Haryana Vidhan Sabha Secretariat.

(Seema Trikha)

Chairperson,

Subject Committee on Education, Technical
Education, Vocational Education, Medical
Education and Health Services.

Chandigarh:
The 4th March, 2023

Report

The Subject Committee on Education, Technical Education Vocational Education, Medical Education and Health Services for the year 2022-2023 consisting of nine members were nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on under Rule 279-A of the Rules of Procedure & Conduct of Business in the Haryana Legislative Assembly.

The Functions of the Committee are as under: -

1. to scrutinize the demands for grants;
2. to examine the working of these departments and to suggest measures for improvements in administration and in different programmes/schemes/projects
3. to examine legislation;
4. to advice Government on a question of policy or legislation on which Government may consult a committee;
5. to discuss generally and formulate view on-
 - a) State's Five-Year Plan Programme relating to these departments and their implementation;
 - b) Report of Public Undertaking under these department;
 - c) Reports of any statutory or other body, including any Commission of Inquiry, which are laid before the House relating to these departments; and
 - d) Annual Performances Reports of these Departments.

The Subject Committee held 39 sittings during the year 2022-2023 (till finalization of the Report)

HEALTH SERVICES DEPARTMENT

The Committee discussed its scope and functions and framed the following questionnaires: -

1. The organization of the Department and its subordinate offices, (The information should be shown in the form of diagram chart supported by short explanatory notes)
1. The functions of the Department and its subordinate offices.
2. Broad details on which the budget estimates for the current year are based, along with the budget estimates head wise.
3. Volume of work in the Department and its subordinate offices covering the period of budget estimates. The budget estimates for the last four years head –wise may also be supplied.
4. Scheme or projects which the Department has undertaken. (The names and details of the Scheme, the estimate of expenditure and period within which likely to be completed, yield if any, progress made to date, should be stated)
5. Actual expenditure incurred under each sub-head of estimates during the preceding four years.
6. Reasons for variations, if any, between the actual of the past four years and the current estimates.
7. Annual Reports, if any issued by the Department on its working.
8. Acts and Rules concerning the Department.
9. Documents pertaining to current State's five years plan programme relating to Department and their implantation.
10. Estimate submitted by the departments from different heads.
11. Amount sanctioned for departments and amount Received.
12. Actual Received by departments.
13. Utilization of money by these departments.

Reply to Observations/Recommendations of Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services in its meetings held

S. No.	Observation/ Recommendation of Committee	Reply
1.	<p>The Committee discussed the matter of Vaccination of Covid-19 in District Nuh (Mewat) and noticed that the Vaccination rate among the people in not up to the mark. The Chairperson of the Committee suggested that the local Administration make sure to involve in Vaccination campaign to the social organizations & Public representative as MLA's, ex-MLA's, Municipal Councilors and ex-Municipal Councilors of the society to motivate the common man for this noble act and should increase the Vaccination rate. The Chairperson of the Committee also suggested that the separate camps of Covid- 19, for women Vaccination should be organized by the Health Department.</p>	<p>It is submitted that Nuh, being an aspirational district, various activities in addition to the activities mentioned in reply of point no. 1, were undertaken to improve the COVID-19 vaccination coverage in the Nuh District, few of them are enumerated below:</p> <ul style="list-style-type: none"> • During the initial phase of COVID-19 vaccination program, due to peculiar socio- cultural composition of the community in Nuh, there was considerable refusal/hesitancy in the community for vaccination. • Support from Administrative department was sought. District Officers/Officials were identified for village-wise supervision and to provide support in improving the COVID vaccination in community. • Involvement of PRI and other stakeholders. • COVID-19 Vaccination camps were organized along with the ration distribution days by Public Distribution Scheme (PDS). • Involvement of Local MLA, religious leaders and eminent persons for creating awareness and motivation among the beneficiaries. • Announcements in mosques on COVID-19 vaccination days. • Apart from Routine Immunization, Mobiliser Mitras were also involved in Covid- 19 vaccination for motivation and mobilizing beneficiaries. • 7 Teeka express vehicles (for RI) were also involved for providing COVID-19 vaccination services. • Support from NGO and Self Help Groups.
2.	<p>The Committee discussed regarding Covid-19, effects on human life and precautionary measures taken by the Health Department during the oral examination. The Committee discussed about Covid Vaccinations camps, Nodal Officers and</p>	<p>It is submitted that Haryana State has fought the COVID pandemic well and is one of the front runners among all states, with recovery rate of 98.81% and fatality rate of 1.06%.</p> <p>Testing: State Government is providing COVID testing facilities FREE of</p>

	<p>arrangements for the Covid-19, patients. Additional Chief Secretary, Health Services Department told the Government had taken legal steps and declared it an epidemic under act- 1987. Health Department also had given guidelines about Medicines, home isolations to the patients who were suffering of Covid-19. The Committee recommended the Health Department should make efforts to increase testing for Covid- 19 and Vaccination Camps. The Committee also directed the Department that appropriate preparation for the second wave should made as well as concerned of Ventilators, Oxygen cylinders and Isolation centers for the patients.</p>	<p>cost at all the Govt. health facilities. The State has established 23 molecular labs for COVID RT-PCR testing in public healthcare facilities in each of the districts. Additionally, 26 private labs have been empaneled for testing. The State has a capacity of 1,18,580 tests per day. State Govt. has also capped the maximum rates to be charged by private labs/hospitals for COVID testing, and revised the same from time to time. The Rate for RTPCR test has been brought down from Rs. 4500/- initially to Rs. 299/- per test as on today.</p> <p>As on 20.05.2022, a total of 1,75,42,346 tests (RTPCR and Rapid Antigen) have been conducted in the State, at the rate of 6,90,171 tests per million. Out of the total samples collected; 10,00,214 samples were found positive.</p> <p>Vaccination:</p> <p>The COVID vaccination in the State is being provided FREE of cost. The overall coverage of 1st dose is 104% and 2nd dose is 86% as on 20.05.2022. The category wise details of the vaccination are, as follows:</p>																								
		<table> <tr> <th>Category</th><th>1st Dose (%)</th><th>2nd Dose (%)</th></tr> <tr> <td>Healthcare workers</td><td>98</td><td>98</td></tr> <tr> <td>Frontline workers</td><td>98</td><td>104</td></tr> <tr> <td>Above 60 years</td><td>99</td><td>90</td></tr> <tr> <td>45-60 years</td><td>96</td><td>85</td></tr> <tr> <td>18-44 years</td><td>108</td><td>86</td></tr> <tr> <td>15-less than 18 years</td><td>74</td><td>45</td></tr> <tr> <td>12-14 years</td><td>45</td><td>33</td></tr> </table>	Category	1 st Dose (%)	2 nd Dose (%)	Healthcare workers	98	98	Frontline workers	98	104	Above 60 years	99	90	45-60 years	96	85	18-44 years	108	86	15-less than 18 years	74	45	12-14 years	45	33
Category	1 st Dose (%)	2 nd Dose (%)																								
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		<p>Efforts to increase Covid-19 vaccination in Haryana-</p> <p>Various efforts and initiatives were taken to improve the COVID-19 vaccination:</p> <ul style="list-style-type: none"> ● Fixed COVID-19 vaccination sessions were conducted at all the health facilities. ● Near to home COVID-19 vaccination sites were created to cover the elderly and specially-abled beneficiaries ● COVID-19 vaccination Special sessions for vulnerable group, transgender, homeless, persons without ID, etc. were created. ● COVID-19 vaccination camps were organized at various temples, Gurudwaras, malls, mandis, dhabas, haat, schools, prisons to cover the beneficiaries. ● Work place sessions were conducted in Government offices, Factories, offices and also at construction sites.
		<ul style="list-style-type: none"> ● Early morning and late Evening COVID-19 vaccination Sessions were created in urban slums /in labour colonies/areas to cover the beneficiaries. ● “Har Ghar Dastak” campaign had been implemented in the State from 3rd Nov’21. ● During “Har Ghar Dastak” various activities were conducted like: <ul style="list-style-type: none"> - Announcements (munadi) in identified areas - Counseling of hesitant beneficiaries by ANMs & Medical Officers - Special evening camps for beneficiaries after office/work timings - Rallies for motivation of COVID-19 vaccination

		<ul style="list-style-type: none"> - Flexible health facility hours for COVID-19 vaccination - House to house visits for identifying due beneficiaries and vaccination of such beneficiaries for 1st/2nd COVID vaccine dose - Door to door services were provided - Involvement of NGOs/ Social workers/ Teachers/ vaccine champions/ Eminent vaccinated persons/ doctor interviews are being done for motivating the hesitant beneficiaries. ● Support from administrative department to monitor Har Ghar Dastak campaign. <p>Ventilators and Oxygen:</p> <p>The Health Department has established ICUs at various Civil Hospitals for COVID patients, with ventilators/ BiPap/ C-Pap/ High flow nasal cannula, etc. There are 906 Ventilators available with Health Department. Additionally, the availability of Oxygen in all the public health facilities has been ensured by establishing 92 PSA plants, LMO tanks and procuring adequate number of B Type Oxygen Cylinder (10223), D Type Oxygen Cylinder (6511), Oxygen concentrators (>5000), and setting up manifolds. It is stated that State of Haryana is self-sufficient in Oxygen requirement.</p>
3.	During the course oral examination of Health Department, the matter of blood donation camps organized by private organizations was discussed and Committee found that there is not a proper record of blood donors in the concerned C.M.O. offices in the state. The Chairperson of the committee recommended that a proper record of Blood donation camps and donors and recipient with their mobiles nos. should be kept in concerned C.M.O officers so that the donor should get more satisfaction. The Committee directed Health Services Department that a proper monitoring	<p>The recommendations of the Subject Committee were discussed in a meeting held under the Chairpersonship of Member Secretary, Haryana State Blood Transfusion Council and it was opined that records of blood centers are confidential due to fiduciary relationship of blood center and blood donors. However, all the records are kept open for inspection by any competent authority i.e. any representative of Deputy Commissioner, Civil Surgeon, Senior Drug Control Officer, Drug Control Officer, etc. As per the National Blood Policy and Guidelines 2016, wherein at Objective no.4.1.5 it is stated that “<i>each blood centre shall create and update a blood donors’ directory which shall be kept confidential</i>”. This is a vital step in promotion and retention of voluntary blood donors in order to ensure adequate availability of safe blood.</p>

	system should be there so that the sale and purchase of the blood can be stopped.	<p>The guidelines have already been prepared to monitor blood collection in the blood donation camps by the various NGO's/ organizations at district headquarters and have been circulated to districts for compliance. Four Regional Committees at Hisar, Faridabad, Rohtak and Karnal have also been constituted to monitor the activities of private/charitable blood centers, with following members:</p> <ol style="list-style-type: none"> 1. In-charge Regional Blood Transfusion Centre/ Govt. Blood Centre of that District 2. Senior Drug Control Officer of that district 3. Representative from HSBTC 4. Secretary, Red Cross of the district <p>Additionally, the implementation of e-Raktkosh online portal, wherein the record of donors will be maintained, with login I'd of the portal will be given to Civil Surgeon and owner of the blood centre.</p>
4.	In the oral examination of the committee the matter of Dengue cases discussed. Additional Chief Secretary, Health Services	It is submitted that during the year 2021, there was high upsurge in Dengue incidence, not only in the State of Haryana but in the entire country. A total of 11,835
	<p>Department replied that in current year the dengue cases are more than previous years because the Monsoon season was longer that why 5377 cases were reported while in 2020 dengue cases reported 1377. He assured the committee that now Health Department is doing well in this field. There are 27 Testing labs in the State and in Government Hospitals there is no any Charges of dengue test. The Committee discussed the side effects of fogging also.</p> <p>The Committee recommended that the Health Department should make aware people about the side effects of fogging in the rural areas.</p>	<p>dengue cases and 13 deaths were reported in the State as compared to 1377 dengue cases reported in previous year. During the year 2021, the monsoon was longer than usual, leading to creation of mosquito breeding sources. Further, dengue control activities were also suffered to some extent due to involvement of field staff, particularly, MPHW (M) in COVID-19 vaccination and other control measures.</p> <p>However, the House-to-house visits are conducted by MPHW (M) to identify & eliminate in-house mosquito breeding sites.</p> <p>Health Department has taken all necessary steps for prevention & control of Dengue in the State. Some of the major activities conducted during 2021 are mentioned below:</p> <ul style="list-style-type: none"> • Dengue test is done free of cost in all districts. At present, a total of 27 Dengue Testing Labs are functional in the State, at least one in each district.

		<ul style="list-style-type: none"> ● In Private Labs, Rs. 600/- have been fixed for a recommended dengue test i.e. ELISAbased IgM and ELISA based NS1 test. ● With an aim to prevent mortality due to dengue, provision of free Single Donor Platelets (SDP) has been made for all dengue patients admitted in Government Hospitals since 2020. In previous years, Rs. 8500/- per unit SDP were being charged. ● For Private Blood Banks, rates have been fixed for providing platelets @Rs. 11000/- per unit SDP. This cost is also paid by the department for patients admitted in Government Hospitals. ● For prevention of dengue, focus is given on Source Reduction Activities i.e. identification & elimination of mosquito breeding sites through house-to-house visit as Aedes mosquito's breeding are mainly the house-hold containers/utensil where water remains stagnant but not the big pools, ponds, natural depressions etc. ● 420 Domestic Breeding Checkers were also deployed for strengthening of Source Reduction Activities. ● Fogging is not recommended as a routine method, as it has no residual effect. Case Based Fogging is done to kill the infected mosquito to prevent further spread.
		<ul style="list-style-type: none"> ● Public is made aware about hazards of Fogging and effect of source reduction activities through various IEC/BCC tools like pamphlets, hoardings, banners, miking, group meeting, WhatsApp, media briefing, etc. in events such as World Malaria Day, National Dengue Day, World Health Day, Anti-Malaria Month (June) and Anti-Dengue Month (July) celebration with involvement of public to sensitize them about the preventive & control measures of Dengue.
5.	The Committee discussed the matter of Thalassemia and Hemophilia patients. Thalassemia occurs when there is an abnormality or mutation in one of the involved in hemoglobin	<p>It is submitted that there are approx. 700 patients of Haemophilia and 1200 patients of Thalassemia registered in Haryana. The following facilities are already being provided to these patients:</p> <ol style="list-style-type: none"> 1. Free blood units to all the registered Thalassemia as well as

	<p>production. Hemophilia patients are an inherited blood disorder characterized by less oxygen carrying protein and fewer red cells in the body in normal. These diseases affect health system of the patients very badly and such patients have needed blood regularly. The committee showed great concerns about the crippled health of such patients who are suffering from Thalassemia and Hemophilia.</p> <p>The Committee recommended that Health Department should make a policy with the coordination of Haryana Shehri Vikas Pradhikaran Department. According to this policy the private Hospitals who have got land on subsidized rate from Haryana Shehri Vikas Pradhikaran Department should adopt such patients who are suffering from Thalassemia and Hemophilia for free/concessional rates treatment/medical facilities. The proper registration should be maintained by the concerned C.M.O's. The Department should also be proposed before the Government to provide the financial aid/pension to the patients who are suffering Thalassemia and Hemophilia disease. The financial aid/pension should be given to such patients whenever Thalassemia and Hemophilia diseases are identified and the conditions should be removed in this regard.</p>	<p>Haemophilia patients at Government and Private/Charitable Blood Centers.</p> <ol style="list-style-type: none"> Free Iron Chelating agents and Leucoreduction filters to Thalassemia patients in all District Civil Hospitals. Free Anti Haemophilia Factor (AHF) - VIII & IX are already being provided in all District Civil Hospitals. Additionally, the procurement of AHF-VII/FEIBA (Factor Eight Inhibitor Bypassing Agent) is under process and will be provided free of cost. These medical conditions are also included under the 'Right of Persons with Disabilities Act, 2016' and accordingly, those having more than 60% disability, are provided disability pension at the rate of Rs. 2500/- per month. 172 Hemophiliac and 265 Thalassemia patients are receiving disability pension. <p>It is also apprised that Hon'ble Chief Minister Haryana has announced monthly pension for the patients suffering with Thalassemia & Haemophilia during a public rally on 9th May'2022, for which department is processing the proposal.</p> <p>However, with regard to recommendations of Subject Committee for policy of providing free/concessional rate treatment/medical facilities by the Private Hospitals, which have been allotted land on subsidized rates; it is submitted that the Haryana Shehari Vikas Pradhikaran has already issued a policy for providing free/ concessional treatment to BPL and other categories. However, being the number of such hospitals very small, the possibility of taking the patients suffering with Thalassemia & Haemophilia under the ambit of Ayushman Bharat-PMJAY Scheme is under consideration, as there are more than 650 hospitals registered under this scheme.</p>
6.	<p>The Committee discussed the matter of free education in Government School, Colleges and Universities of the patients who are suffering from Thalassemia and Hemophilia. The Chairperson of the Committee discussed with</p>	<p>With regard to providing free education to patients suffering with Thalassemia and Haemophilia, it is submitted that the Department of School Education has confirmed that free education is already being provided to Thalassemia and Haemophilia patients in compliance of provisions of the Right of Persons with Disabilities Act, 2016.</p>

	<p>Health Department that a whole family has to suffer with the presence of such patients who are suffering from Thalassemia or Hemophilia.</p> <p>Therefore, the Committee recommended that the free education must be provided to the patients who are suffering from Thalassemia or Hemophilia. The Health Department should make a District-wise list of the patients and with the coordination of School Education Department & Higher Education Department make it possible to provide free education in Government Schools, Colleges and Universities of the patients who are suffering from Thalassemia and Hemophilia.</p>	<p>However, with regard to providing free Higher Education, the concerned Department has been intimated the recommendations of Subject Committee & requested to take necessary action vide letter dated 12.05.2022. The reply is awaited.</p>
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HEALTH SERVICES DEPARTMENTS

Observations/Recommendations of the Committee

1. The Committee discussed in oral examination regarding the action taken report/steps taken by the Health Department during Covid-19, epidemic. The Committee had been directed the Health Department to increase the vaccination camp, appropriate preparation regarding Ventilators, Oxygen cylinders and Isolation centres for the patients whenever the Committee conducted its spot visit at Rohtak and Nuh (Mewat) during the Covid-19, epidemic.

Health Department explained that the Booster dose to the people of 18 years to 59 years has been given free of cost from 15th April, 2022 and appropriate steps have been taken regarding Covid -19.

2. During the oral examination the Committee discussed the matter of blood donation camps which were organized by private organizations. The Health Services Department had been directed by Committee that a proper monitoring system should have been there so that the sale and purchase of the blood can be stopped.

Health Department replied that the guidelines have already been prepared to monitor blood collection in the blood donation camps by the various NGO's/ organizations at district headquarters and have been circulated to districts for compliance. Four Regional Committees at Hisar, Faridabad, Rohtak and Karnal have also been constituted to monitor the activities of private/charitable blood centres.

The Chairperson of the Committee further recommended that all the Chief Medical Officers should have the complete record of the blood where its consumed. All the data should be kept safe in the concerned Chief Medical Officers headquarters. The sale and purchase of blood should be completely stopped. The Committee stressed that blood donation is a noble act for whole mankind and no irregularity should be in this connection.

3. The Committee discussed about the action taken report in the matter of Thalassemia and Haemophilia patients by Health Services Department. In its 7th Report the Committee recommended that Department should be proposed before the Government to provide the financial aid/pension to the patients who are suffering from Thalassemia and Haemophilia disease.

The representatives of Health Department told that recommendations of the Committee were also accepted by Hon'ble Chief Minister, Haryana and announced monthly pension for the patients suffering from Thalassemia & Hemophilia.

The Committee further recommended that all concerned Chief Medical Officers should maintain an adequate system to provide free medicine and free blood to the patients who are suffering from Thalassemia and Hemophilia diseases. A proper record of medicines should be maintained by the C.M.O. offices and signatures of the family members of the patients should be in office record.

4. The Committee discussed the matter of vacant posts in Government Hospitals. A large number posts of Doctors, Nurses and Paramedical staff are laying vacant. The Committee also considered the matter of shortage of Ultrasound & X-ray Machines in Government Hospitals which causes a lot of problems to the poor people.

The Committee recommended that Health Services Department should make serious efforts to fulfil the vacant posts of Doctors, Nurses and Paramedical staff very soon. The matter of the shortage of Ultrasound & X-ray Machines in Government Hospitals should also be solved.

SCHOOL EDUCATION DEPARTMENT

The Committee discussed its scope and functions and framed the following questionnaires:

1. How many students are being admitted in the State under Rule 134- A in the last two years? Supply the District-wise details of the students who got the admission under Rule 134-A to the Committee.
2. What is the criteria to seek admission in the State under Rule 134-A. Whether any regular monitoring Committee has been constituted to listen the complaints of the students?
3. What is the latest position of teaching/non-teaching staff in the Government Schools (Senior Secondary Schools, High Schools and Primary Schools) in the state Haryana?
4. What is the criteria being adopted by Haryana Government for giving scholarship to poor students in the Government Schools (Senior Secondary Schools, High Schools and Primary Schools) in the state? What is the income criteria of the concerned parents whose children are eligible to get scholarship in the Government Schools?
5. Whether the Books and school uniforms are being provided to the poor students in the Government Schools, if so, the details thereof?
6. How many Governments Model Sanskriti Schools are in the State at present? What is the criterion to open Model Sanskriti Schools? Give District-wise details thereof?
7. How many Governments Model Sanskriti Schools will be opened during the current financial year by the School Education Department? Give the District-wise details.
8. What is dropout rate during the Covid-19 in the Haryana Government Schools from 6th Standard to 12th Standard? Give the District-wise details. What steps have been taken by the Department in this regard?
9. What is the total budget expenditure of Computer Literacy and Studies for the last five years in the Government Schools? Has any fruitful result gained in this regard to improve the strength of the students?
10. How many lap-Tops provided to the students during the last five years in the Haryana Government Schools and what is the criterion to provide the lap top to the students? Have any irregularities come into notice to the Department?
11. How many posts have been lying vacant in the Government Schools categorically (at Senior Secondary level/ High School level and Primary level)? Give the District-wise details.
12. What is the purpose to give assistance to non-Government Senior Secondary Schools? How much budget expenditure allotted during the last two years?
13. What is mode of teaching in the Government Schools (Senior Secondary Schools, High Schools and Primary Schools) in the state during the period of covid-19 pandemic?

REPLY OF THE EDUCATION DEPARTMENT

Q. No.	Question	Reply																																																																																																		
1	How many students are being admitted in the State under Rule 134-A in the last two years? Supply the District wise details of the students who got the admission under Rule 134-A to the Committee	<p>Total 21011 students are admitted in the State under Rule 134-A during the academic year 2019-20. There are no admissions in the State under Rule 134-A during the academic year 2020-21 due to the Covid-19 pandemic. The report is placed below:-</p> <table><tr><th rowspan="2">Sr. No.</th><th rowspan="2">District Name</th><th colspan="2">Academic Year</th></tr><tr><th>2019& 2020</th><th>2020& 2021</th></tr><tr><td>1.</td><td>Ambala</td><td>1099</td><td>0</td></tr><tr><td>2.</td><td>Bhiwani</td><td>1167</td><td>0</td></tr><tr><td>3.</td><td>Charkhi Dadri</td><td>523</td><td>0</td></tr><tr><td>4.</td><td>Faridabad</td><td>1225</td><td>0</td></tr><tr><td>5.</td><td>Fatehabad</td><td>336</td><td>0</td></tr><tr><td>6.</td><td>Gurugram</td><td>803</td><td>0</td></tr><tr><td>7.</td><td>Hisar</td><td>1502</td><td>0</td></tr><tr><td>8.</td><td>Jhajjar</td><td>936</td><td>0</td></tr><tr><td>9.</td><td>Jind</td><td>1052</td><td>0</td></tr><tr><td>10.</td><td>Kaithal</td><td>1040</td><td>0</td></tr><tr><td>11.</td><td>Karnal</td><td>1772</td><td>0</td></tr><tr><td>12.</td><td>Kurukshetra</td><td>1090</td><td>0</td></tr><tr><td>13.</td><td>Mahendergarh</td><td>401</td><td>0</td></tr><tr><td>14.</td><td>Nuh (Mewat)</td><td>231</td><td>0</td></tr><tr><td>15.</td><td>Palwal</td><td>533</td><td>0</td></tr><tr><td>16.</td><td>Panchkula</td><td>469</td><td>0</td></tr><tr><td>17.</td><td>Panipat</td><td>1655</td><td>0</td></tr><tr><td>18.</td><td>Rewari</td><td>843</td><td>0</td></tr><tr><td>19.</td><td>Rohtak</td><td>1033</td><td>0</td></tr><tr><td>20.</td><td>Sirsa</td><td>511</td><td>0</td></tr><tr><td>21.</td><td>Sonipat</td><td>1793</td><td>0</td></tr><tr><td>22.</td><td>Yamunanagar</td><td>997</td><td>0</td></tr><tr><td></td><td>Total</td><td>21011</td><td>0</td></tr></table> <p>It is pertinent to mention here that according to Haryana Government notification No. 8/134-2019 PS (1) dated 28.03.2022 the Rule 134-A of Haryana School Education Rule-2003 has been repealed. Now, 25% seats have been reserved for poor students under Right to Education Act 2011 in lieu of 134-A from the current academic session (2022-23). The Government proposes to reimburse the fee of these students to the Private Schools.</p>	Sr. No.	District Name	Academic Year		2019& 2020	2020& 2021	1.	Ambala	1099	0	2.	Bhiwani	1167	0	3.	Charkhi Dadri	523	0	4.	Faridabad	1225	0	5.	Fatehabad	336	0	6.	Gurugram	803	0	7.	Hisar	1502	0	8.	Jhajjar	936	0	9.	Jind	1052	0	10.	Kaithal	1040	0	11.	Karnal	1772	0	12.	Kurukshetra	1090	0	13.	Mahendergarh	401	0	14.	Nuh (Mewat)	231	0	15.	Palwal	533	0	16.	Panchkula	469	0	17.	Panipat	1655	0	18.	Rewari	843	0	19.	Rohtak	1033	0	20.	Sirsa	511	0	21.	Sonipat	1793	0	22.	Yamunanagar	997	0		Total	21011	0
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2	What is the criteria to seek admission in the State under Rule 134-A. Whether any regular monitoring Committee has been constituted to listen the complaints of the students?	<p>Criteria for seeking admission under Rule 134-A is available at Flag ‘A’ (which is repealed now).</p> <p>The Schools were allotted to the poor Children under Rule 134-A by Online Process. If admission was not made in the allotted school, the parents can appeal to the District Administrator/Headquarter. To check the authenticity of the income etc. of the parents, a district level committee has been constituted having following members:-</p> <ol style="list-style-type: none">1. Additional District Collector or officer nominated by him (Chairman)2. District Education Officer/District Elementary Education Officer (Member)3. District Revenue Officer or Officer/employee nominated by him (Member)																																																																																																								
3	What is the latest position of teaching /non-teaching staff in the Government Schools (Senior Secondary Schools, High Schools and Primary Schools) in the State Haryana?	<p>The position of teaching/non-teaching staff in the Government Schools (Senior Secondary Schools, High Schools and Primary Schools) in the State of Haryana is as under:-</p> <table><tr><th colspan="8">Working Position as per MIS Portal as on 17.05.2022</th></tr><tr><th>Designation</th><th>Working in Sr. Sec. School</th><th>Working in High School</th><th>Working in Middle Schools</th><th>Working in Primary Schools</th><th>Working in DIET/SCERT</th><th>Working (offices)</th><th>Total working</th></tr><tr><td>Principal</td><td>1727</td><td>07</td><td>02</td><td>0</td><td>40</td><td>06</td><td>1782</td></tr><tr><td>Headmaster</td><td>04</td><td>815</td><td>0</td><td>0</td><td>0</td><td>01</td><td>820</td></tr><tr><td>PGT</td><td>22585</td><td>3010</td><td>02</td><td>0</td><td>219</td><td>56</td><td>25872</td></tr><tr><td>Vocational Staff</td><td>301</td><td>0</td><td>0</td><td>0</td><td>0</td><td>01</td><td>302</td></tr><tr><td>ESHM</td><td>842</td><td>750</td><td>1515</td><td>0</td><td>0</td><td>0</td><td>3107</td></tr><tr><td>TGT</td><td>10899</td><td>4463</td><td>7159</td><td>0</td><td>01</td><td>07</td><td>22529</td></tr><tr><td>Head Teachers</td><td>0</td><td>0</td><td>0</td><td>1609</td><td>0</td><td>0</td><td>1609</td></tr><tr><td>JBT/PRT</td><td>0</td><td>02</td><td>01</td><td>33847</td><td>0</td><td>02</td><td>33852</td></tr><tr><td>Ministerial Staff</td><td>2155</td><td>965</td><td>738</td><td>0</td><td>177</td><td>1094</td><td>5129</td></tr><tr><td>Class-IV</td><td>3259</td><td>1595</td><td>535</td><td>0</td><td>52</td><td>258</td><td>5699</td></tr><tr><td>Grand Total</td><td>41772</td><td>11607</td><td>9952</td><td>35456</td><td>489</td><td>1425</td><td>100701</td></tr></table>	Working Position as per MIS Portal as on 17.05.2022								Designation	Working in Sr. Sec. School	Working in High School	Working in Middle Schools	Working in Primary Schools	Working in DIET/SCERT	Working (offices)	Total working	Principal	1727	07	02	0	40	06	1782	Headmaster	04	815	0	0	0	01	820	PGT	22585	3010	02	0	219	56	25872	Vocational Staff	301	0	0	0	0	01	302	ESHM	842	750	1515	0	0	0	3107	TGT	10899	4463	7159	0	01	07	22529	Head Teachers	0	0	0	1609	0	0	1609	JBT/PRT	0	02	01	33847	0	02	33852	Ministerial Staff	2155	965	738	0	177	1094	5129	Class-IV	3259	1595	535	0	52	258	5699	Grand Total	41772	11607	9952	35456	489	1425	100701
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Q. No.	Question	Reply				
4	What is the criteria being adopted by Haryana Government for giving scholarship to poor students in the Government Schools (Senior Secondary Schools, High Schools and Primary Schools) in the State? What is the income criteria of the concerned parents whose children are eligible to get scholarship in the Government Schools?	Number of scholarship schemes have been run by the Education Department and there is no income criteria prescribed under all these schemes. A brief description of all these schemes is available at Flag ‘B’ .				
5	Whether the Books and schools uniforms are being provided to the poor students in the Government Schools, if so, the details thereof?	<p style="text-align: center;"><u>Free Text Books</u></p> <p>A total amount of Rs. 46.00 crore was sanctioned by the Ministry of Education Govt. of India under the Samagra Shiksha Project organized by the Education Department for the financial year 2021-22 for providing free text books for classes 1st to 8th is as under:-</p> <table><tr><td>Class 1st to 5th</td><td>Rs. 250 per student</td></tr><tr><td>Class 6th to 8th</td><td>Rs. 400 per student</td></tr></table> <p>A meeting was held under the Chairmanship of Hon’ble Chief Minister Haryana on 12.06.2021 at 11.00 A.M. at Haryana Niwas Chandigarh in which a decision was taken that in view of Covid-19, amount of the text books will be transferred directly to the account of beneficiary students through DBT under whose compliance an amount of total 1693183/- has been transferred to the beneficiary students through DBT/PFMS by the department. During the Summer vacation, free text books will be distributed in the current Academic Year (2022-23). Apart from it, text books from classes 1st to 9th are got published by Haryana Board of School Education, Bhiwani and are made available through Book Depot at Control Rate.</p>	Class 1 st to 5 th	Rs. 250 per student	Class 6 th to 8 th	Rs. 400 per student
Class 1 st to 5 th	Rs. 250 per student					
Class 6 th to 8 th	Rs. 400 per student					

Q. No.	Question	Reply				
		<p style="text-align: center;">Free School Uniforms</p> <p>There is a provision of amount 135000/- lakh for uniform allowance for the students studying in class 1st to 8th. Beneficiary students are given uniform allowance as per the following rate:-</p> <table><tr><td>Class 1st to 5th</td><td>Rs. 800 per student</td></tr><tr><td>Class 6th to 8th</td><td>Rs. 1000 per student</td></tr></table> <p>A total amount of Rs. 7249.05 lakh was spent for the Uniform Allowance to the 801724 students in the academic year 2021-22.</p>	Class 1 st to 5 th	Rs. 800 per student	Class 6 th to 8 th	Rs. 1000 per student
Class 1 st to 5 th	Rs. 800 per student					
Class 6 th to 8 th	Rs. 1000 per student					



Flag A

Eligibility and Documentation Criteria for Student Registration
2021-2021

Eligibility and documentation criteria for admission in class 2nd to 8th
And Class 9th and 11th under Rule 134-A of Haryana School Education
Rules, 2003, amended in 2013.

- Children born on or before 1st April 2016 and born on or after 1st April, 2006 will be eligible for admissions to classes 2nd to 8th.
- Children born on or after 1st April 1999 and before 1st April 2009 will be eligible for admissions to classes 9th and 11th
- No admission will be taken in ongoing Classes 10th and 12th
- Only students who are currently studying in Haryana and have a SRN (Student Registration Number) are eligible for admissions under Rule 134A.
- School leaving certificate from the previous school will be mandatory for admission under Rule 134A.
- Students with families of income less than or equal to 2,00,000 lakh per annum will be eligible for application under Economically Weaker Section (EWS).

The proof for EWS are:

- Income Certificate from the Tehsildar (Income certificate is valid for 1 year from the date of issue) valid at the time of admission or
- an Affidavit of income from Class 1 Magistrate valid at the time of admission.
- Students from Below Poverty Line (BPL) families can apply with a valid BPL Ration Card.

- The minimum eligibility for admission under 134A for **government school students** is 55% marks or above in previous class completed (Academic year 2020-21) examination.
- The minimum eligibility for admission under 134A for **private school students** is 55% marks or above in the assessment examination to be held on 21st November. The Assessment Examination will only be conducted for previous class completed for private school students. E.g. Exam will be conducted for Class 4 if a student is applying for class 5.
- No assessment test will be conducted for students applying in Class 11th
- In case of Children in Need of Care and Protection (CNCP) there is no requirement for any documentation of birth proof , parent id and address proof. Orders of the child welfare committee of the concerned district of a child as per the section 50(1) of the Juvenile Justice Act 2015 will be mandatory to avail admission under this category.
- Students are allowed to apply for and take admission in the same private school where they are currently enrolled.

Flag B

Scholarships Schemes
Elementary Education Department

1. Cash Award Scheme for Scheduled Caste Students in Classes 1st to 8th.

This scheme was introduced in year 2008-09. The Objective of the scheme is to provide educational avenues to the students of Scheduled Caste families as well as enhancing the admission & retention of such students in government schools. This scheme also reduces the drop-out rate of SC students and watches the welfare of such family's students. Under this scheme, one time allowance is being given to all schedule caste boys as well as girls for purchase of stationary articles like Geometry Box, Colour Pencils etc. at the following rates :-

Classes	Rates (P.A) { Boys & Girls }
1 st	Rs. 740/-
2 nd	Rs. 750/-
3 rd	Rs. 960/-
4 th	Rs. 970/-
5 th	Rs. 980/-
6 th to 8 th	Rs. 1250/-

Eligibility Criteria :-

Students belonging to SC category studying in Haryana Government Schools in Classes I-VIII.

In this scheme the actual expenditure and number of benefited students in the financial year 2020-21 and approved budget outlay for the financial year 2021-22 are as under :-

(Rs. In Lakhs)

Year	Budget Estimates	Revised Budget Estimates	Actual Expenditure	Benefited Students
2020-21	6000.00	5000.00	840.14	87639
2021-22	5000.00	--	3680.08	348291

2. Monthly Stipends to all Scheduled Caste Students in Classes 1st to 8th.

This scheme was introduced in year 2008-09. The Objective of the scheme is to provide educational avenues to the students of Scheduled Caste families as well as enhancing the admission & retention of such students in government schools. This scheme also reduces the drop-out rate of SC students and watches the welfare of such family's students. The monthly allowance under this scheme shall be disbursed through banks to the accounts of scheduled caste students studying in Government Schools. Under this scheme monthly stipend is given to all the Scheduled Caste students for 12 months and disbursed in 4 quarterly installments at the following rates :-

Classes	Boys	Girls
1 st to 5 th	Rs. 150/- P.M	Rs. 225/- P.M
6 th to 8 th	Rs. 200/- P.M	Rs. 300/- P.M

Eligibility Criteria:-

Students belonging to S.C category studying in Haryana Government Schools in Classes I-VIII and under the scheme, before release of next quarterly installment, the school teacher shall see that money is not released in respect of those children whose attendance fall below 50%.

In this scheme the actual expenditure and number of benefited students in the financial year 2020-21 and approved budget outlay for the financial year 2021-22 are as under :-

(Rs. In Lakhs)

Year	Budget Estimates	Revised Budget Estimates	Actual Expenditure	Benefited Students
2020-21	15000.00	10000.00	1599.13	222522
2021-22	15000.00	--	9344.04	431174

3. **Monthly Stipends for BPL Students in classes 1st to 8th.**

The Objective of the scheme is to provide educational avenues to the students of Below Poverty Line (BPL) category families as well as enhancing the admission & retention of such students for the welfare of BPL category families' students in Haryana Government Schools. To encourage the interest of such students in their study is providing monthly stipend to the students belonging to BPL category studying in Haryana Government Schools in Classes I-VIII. This scheme was introduced by Government in year 2009-10. Under this scheme monthly stipend is given to all the BPL category students for 12 months and disbursed in 4 quarterly installments at the following rates :-

Classes	Boys	Girls
1 st to 5 th	Rs. 75/- P.M	Rs. 150/- P.M
6 th to 8 th	Rs. 100/- P.M	Rs. 200/- P.M

Eligibility Criteria:-

Students belonging to BPL category studying in Haryana Government Schools in Classes I-VIII and under the scheme, before release of next quarterly installment, the school teacher shall see that money is not released in respect of those children whose attendance fall below 50%.

In this scheme the actual expenditure and number of benefited students in the financial year 2020-21 and approved budget outlay for the financial year 2021-22 are as under :-

(Rs. In Lakhs)

Year	Budget Estimates	Revised Budget Estimates	Actual Expenditure	Benefited Students
2020-21	550.00	400.00	55.80	9958
2021-22	550.00	--	214.98	14680

4. **Monthly Stipends for BC-A Students in classes 1st to 8th.**

The Objective of the scheme is to provide educational avenues to the students of Backward Classes Category 'A' (BC-A) families as well as enhancing the admission & retention of such students for the welfare of BC-A category families students in

Haryana Government Schools. To encourage the interest of such students in their study is providing monthly stipend to the students belonging to BC-A category studying in Haryana Government Schools in Classes I-VIII. This scheme was introduced by Government in year 2009-10. Under this scheme monthly stipend is given to all the BC-A category students for 12 months and disbursed in 4 quarterly installments at the following rates :-

Classes	Boys	Girls
1 st to 5 th	Rs. 75/- P.M	Rs. 150/- P.M
6 th to 8 th	Rs. 100/- P.M	Rs. 200/- P.M

Eligibility Criteria:-

Students belonging to BC-A category studying in Haryana Government Schools in Classes I-VIII and under the scheme, before release of next quarterly installment, the school teacher shall see that money is not released in respect of those children whose attendance fall below 50%.

In this scheme the actual expenditure and number of benefited students in the financial year 2020-21 and approved budget outlay for the financial year 2021-22 are as under :-

(Rs. In Lakhs)

Year	Budget Estimates	Revised Budget Estimates	Actual Expenditure	Benefited Students
2020-21	5000.00	4500.00	434.93	93778
2021-22	5000.00	--	2615.62	193250

5. **Education Encouragement of Excellence (EEE)- Rajiv Gandhi Scholarship for Middle Schools.**

The scheme was introduced by Haryana Government during the year 2005-06. It has been decided to award scholarships / incentives to those students who are studying in class 6th to 8th and who stood first in the preceding class. One student each in boy's category and girl's category in each school in the 6th to 8th classes who stood first in the preceding class will be awarded. Under the scheme Rs. 750/- per annum each to the students of 6th to 8th classes are given as incentive / scholarship to encourage brilliant students provide such students have got first division minimum 60% marks.

Classes	Boys	Girls
6 th to 8 th	Rs. 750/- P.A	Rs. 750/- P.A

Eligibility Criteria:-

Students who are studying in class 6th to 8th and who stood first in the preceding class and such brilliant students have got first division minimum 60% marks.

In this scheme the actual expenditure and number of benefited students in the financial year 2020-21 and approved budget outlay for the financial year 2021-22 are as under :-

(Rs. In Lakhs)

Year	Budget Estimates	Revised Budget Estimates	Actual Expenditure	Benefited Students
2020-21	190.00	190.00	30.91	4199
2021-22	190.00	--	124.03	16537

6. **Providing Free Bicycle to SC Students (Boys & Girls) studying in class 6th.**

The objective of the scheme is to provide educational avenues to the students of Scheduled Castes families as well as enhancing the admission & retention of such students in government schools. This scheme also reduces the drop-out rate of SC students and watches the welfare of such families' students. It is also worthwhile to mention here that the bicycles are provided to only those S.C students (Boys & Girls both) who come to school from other village (where a Government middle School does not exist) beyond 2 K.M distance. This scheme was introduced in year 2008-09.

The pattern of scheme has been changed. As per guidelines of the scheme, the students will purchase cycles first. After inspecting and verifying the bills of new purchased cycles by the concerned Headmaster/Principal, the bills will be sent to the concerned DEEO's. The amount will be credited by DBT Method to the concerned students' Bank Account directly at the following rates :-

Bicycle Size	Rates
20"	Rs. 2800/-
22"	Rs. 3000/-

Eligibility Criteria:-

The bicycles are provided to only those S.C students (Boys & Girls) who come to school from other village (where a Government middle School does not exist) beyond 2 K.M distance.

In this scheme the actual expenditure and number of benefited students in the financial year 2020-21 and approved budget outlay for the financial year 2021-22 are as under :-

(Rs. In Lakhs)

Year	Budget Estimates	Revised Budget Estimates	Actual Expenditure	Benefited Students
2020-21	200.00	1.00	0.00	--
2021-22	200.00	--	93.04	3208

7. **Mukhyamantri Saksham Scholarship Scheme for Meritorious Students for classes 6th to 8th (New Scheme)**

The Mukhyamantri Saksham Scholarship Scheme for Meritorious Students is hereby framed proposes to increase the availability of purely merit based Scholarships for Government School students of classes 6th to 8th in the State of Haryana from the academic session 2020-21. The objective of the Scholarship scheme is to motivate more and more students to become High Achievers in the State, which will be achieved by:

- Making the Scholarship inspirational and encouraging healthy competition among students.
- Increasing the Scholarships available to students and hence, motivate them to obtain this Scholarship. About 4500 students are covered in this scheme.

Class	Students Selection Criteria	Scholarship Details	Number of Scholarships	Amount (Per Year)
Class 6 th	Short listing will happen over 2 Stages Stage I- Basis SAT Score in Class 5 th Stage II- Students clearing Stage I will sit for a special competitive examination conducted by GoH and top 1500 rankers will receive the Scholarship.	Students who rank in the top 1500 students in the Scholarship exam will receive it for 3 years – 6 th to 8 th provided they score over 80% consistently in SAT exam of Classes 6 th and 7 th .	Top 500	Rs. 6000
			Next 500	Rs. 3000
			Next 500	Rs. 1500
Class 7 th	Students who fulfill the following criteria will receive the scholarship :- a. Cleared the Scholarship exam conducted in Class 6 th , and b. Scored at least 80% in final exam of Classes 6 th and 7 th		Top 500	Rs. 6000
Next 500			Rs. 3000	
Next 500			Rs. 1500	
Top 500			Rs. 6000	
Next 500			Rs. 3000	
Next 500			Rs. 1500	
Class 8 th				

In this scheme approved budget outlay for the financial year 2021-22 is as under :-

(Rs. In Lakhs)

Year	Budget Estimates	Revised Budget Estimates	Actual Expenditure	Benefited Students
2021-22	160.00	--	--	--

8. **Providing of Free Uniform to All Students (Boys & Girls) studying in classes 1st to 8th (Under RTE Act, Scheme)**

In Haryana State, the Right of Children to free and Compulsory Education Rules-2011 have been framed and notified on 3rd June 2011 under the Right of Children to Free and Compulsory Education (RTE) Act, 2009. Under this scheme free uniforms are provided to all the students studying in classes 1st to 8th. In this scheme Rs. 600/- per student is provide by HPSSP only for all Girls, BPL Boys and SC Boys Students under SSA scheme and rest amount bear by the state governement on the State resources as per provisions of Right of Children to Free and Compulsory Education Act / Rules in the State of Haryana :-

Sr. No.	Items	Class	Rate Per Student
1	Free Uniforms to all students.	Class 1-5	Rs. 800/-
		Class 6-8	Rs. 1000/-

Eligibility Criteria:-

Students who are studying in Haryana Government Schools in Classes 1st to 8th.

In this scheme the actual expenditure and number of benefited students in the financial year 2020-21 and approved budget outlay for the financial year 2021-22 are as under :-

(Rs. In Lakhs)

Year	Budget Estimates	Revised Budget Estimates	Actual Expenditure	Benefited Students
2020-21	13595.00	13595.00	1088.19	118849
2021-22	13500.00	--	704.60+*6544.45 = 7249.05	801724

9. **Providing of Free Stationary to All Non-SC Students (Boys & Girls) studying in classes 1st to 8th (Under RTE Act, Scheme).**

In Haryana State, the Right of Children to free and Compulsory Education Rules-2011 have been framed and notified on 3rd June 2011 under the Right of Children to Free and Compulsory Education (RTE) Act, 2009. Free Stationary is provided to the all Non-Scheduled Caste students studying in classes 1st to 8th by the Elementary Education Department on the State resources as per provisions of Right of Children to Free and Compulsory Education Act / Rules in the State of Haryana :-

Sr. No.	Items	Class	Rate Per Student
1	Free Stationary to Non-SC students.	Class 1-5	Rs. 100/-
		Class 6-8	Rs. 150/-

Eligibility Criteria:-

Students of Non-Scheduled Caste categories are studying in Haryana Government Schools in Classes 1st to 8th.

In this scheme the actual expenditure and number of benefited students in the financial year 2020-21 and approved budget outlay for the financial year 2021-22 are as under :-

(Rs. In Lakhs)

Year	Budget Estimates	Revised Budget Estimates	Actual Expenditure	Benefited Students
2020-21	1012.83	1012.83	1012.83	190286
2021-22	1150.00	--	*692.98	502543

10. **Providing of Free School Bag to All Non-SC Students (Boys & Girls) studying in classes 1st to 8th (Under RTE Act, Scheme).**

In Haryana State, the Right of Children to free and Compulsory Education Rules-2011 have been framed and notified on 3rd June 2011 under the Right of Children to Free and Compulsory Education (RTE) Act, 2009. Free School Bag is provided to the all Non-Scheduled Caste students studying in classes 1st to 8th by the Elementary Education Department on the State resources as per provisions of Right of Children to Free and Compulsory Education Act / Rules in the State of Haryana :-

Sr. No.	Items	Class	Rate Per Student
1	Free School Bag to Non-SC students.	Class 1-5	Rs. 120/-
		Class 6-8	Rs. 150/-

Eligibility Criteria:-

Students of Non-Scheduled Caste categories who are studying in Haryana Government Schools in Classes 1st to 8th.

In this scheme the actual expenditure and number of benefited students in the financial year 2020-21 and approved budget outlay for the financial year 2021-22 are as under :-

(Rs. In Lakhs)

Year	Budget Estimates	Revised Budget Estimates	Actual Expenditure	Benefited Students
2020-21	1120.39	1120.39	1120.39	211464
2021-22	1250.00	--	*780.85	513807

Note:- * Amount incurred from the bank balance of 2020-21.

**SCHEMES (RECURRING-NON RECURRING) (EXAMINATION
BRANCH)**

**1. RAJIV GANDHI SCHOLARSHIP FOR HIGH/SENIOR
SCHOOLS (EEE)**

Rajiv Gandhi Scholarship was introduced during the year 2005-06. One student each in boys category and girls category in each school in the 9th to 12th classes who stood first in the preceding class will be awarded. Under the scheme Rs. 1000/- per annum each to the students of High and Senior Secondary classes (9th-12th) are given as incentive/scholarship to encourage brilliant students provided such students have got first division..

2. PUNJABI LANGUAGE

Punjabi has been declared as Second Language in the State. Under this scheme, scholarships are awarded to students on basis of merit in Punjabi subject in 10th class examinations conducted by Haryana Board of School Education, Bhiwani and continuing study Punjabi in the 11th class. The Rate of scholarship for students of 11th& 12th is Rs. 75/- per month.

3. HARYANA STATE MERIT SCHOLARSHIP SCHEME

The scheme was introduced during the year 2009-10 on Secondary Department.

The Scheme has been revised by the Haryana Govt. w.e.f. session 2014-15 (Exam held in March 2014). Now there is no limit of 700 students and now onwards all the students will get scholarship who obtained the minimum 95% marks and above (irrespective of the Urban & Rural area (Boys & Girls). The Rate of scholarship for students of 11th& 12th is Rs. 150/- per month.

**4. To provide Free Laptop under Haryana State Merit
Scholarship Scheme on the basis of Board Matric Exam conducted by
Haryana School Education Board**

This scheme was launched in the year 2015-16 on the Secondary Side The State Govt. has formulated a scheme to provide free laptop to the meritorious students on the basis of board matric exam

Provide free laptop to the 500 meritorious students on the basis of board matric exam conducted by Board of School Education, Bhiwani in each category mentioned below in the table :-

Sr. No.	Subject Name	No of Beneficiaries
1.	Top 100 students in the Merit List of the Board (irrespective the caste, sex or economic status)	100
2.	Other top 100 General category girls in the merit list of the board .	100
3.	Other top 100 SC Boys in the merit list of the board.	100
4.	Other top 100 SC Girls in the merit list of the board.	100
5.	Other Top 100 BPL students family in the merit list of the board.	100
	Total	500

5. CASH AWARD SCHEME FOR SCHEDULED CASTE STUDENTS IN CLASSES 9TH-12TH

The scheme was introduced in 2008-09 under this scheme Cash Award is given to Scheduled Caste students (Boys & Girls) for purchase of Stationary items, School Bags, Uniform etc. The award is given at following rates:-

Rate per student is 1450/- per annum.

6. MONTHLY STIPENDS TO ALL SCHEDULED CASTE STUDENTS IN CLASSES 9TH-12TH

The monthly stipend is disbursed quarterly. The incentive amount is transferred in the students account opened specially for this purpose.

Revised rate w.e.f 01.04.2013.

Class	Boys	Girls
9 th to 12 th	Rs. 250/-	Rs. 400/-

SCHOOL EDUCATION DEPARTMENT

Observations/Recommendations of Committee

1. The Committee discussed the matter of a large number of vacant posts in Government Senior Secondary Schools, Government High Schools and Government Primary Schools. The Committee observed that without sufficient strength of teachers it is not possible to provide good education in Government Schools. The Committee noticed that in every district the posts of Lectures and Teachers are laying vacant. Shri Shamsher Singh Gogi, Member of the Committee particularly raised the point that a number of Punjabi Lectures and Punjabi Teacher's posts are laying vacant. The Committee also discussed the vacant posts of teachers in Nuh (Mewat) with Additional Chief Secretary of School Education Department.

Therefore, the Committee directed the School Education Department that they should make serious efforts to fill up the vacant posts Lectures and Teachers in the whole state so that quality education in Government Schools can be provided. In connection with Nuh (Mewat) the Committee also recommended that some incentive to be given for the teachers who are willing to perform their duties in Mewat area. In connection with Mewat area the Committee gave a direction that the Education Department should recruit the teachers through Outsourcing Policy, Kaushal Rojgar Nigam or retired teachers so that study of the students not to be suffered.

2. During the course of oral examination with Education Department the Committee discussed the matter of distribution of Tab/Smart Phone's in the Schools. Additional Chief Secretary of School Education Department told that approximately Five Lakhs Tablets have been distributed throughout the state.

The Chairperson of Committee directed Education Department that they should ensure that the Tablets must be distributed in all the districts among the students of Haryana state. The remaining task of distribution must be completed within specific time so that students can take an advantage of this facility and after completing this process supply the detailed list to Committee.

3. During the oral examination of the Committee, it is also come into the notice to the Committee that infrastructure in Government Schools is not up to mark. The Committee discussed the matter of incomplete construction work in some Schools. Some of the Government schools have crumbling buildings. Although there is enough space but not sufficient funds to build up good buildings. Additional Chief Secretary of School Education Department told that construction work is continues process but as well as concerned of Government Senior Secondary School Assandh it is in final stage and Government has sanctioned Rs. 1,82,77,889/ for completion of all construction work.

The Committee also recommended that there is great need to improve the infrastructure of Government Schools in order to provide qualitative education and facilitate all the students.

4. The Committee considered that the strength of students in Government schools is declining as concerned of Private schools it is increasing day by day. The Committee also realizes that only poor children are going in Government schools. During the discussion one of the Member raised a question that the fee structure in Private schools is beyond the reach of poor people/common people.

The Committee recommended that the School Education Department should make more efforts to improve the standard of Education in Government schools so that the strength the students can be improved. The Committee also recommended that there should be a monitoring system in School Education Department which can check & control the fee structure of Private Schools and make it reasonable and accessible to poor people/common people. The Department should convey to the Committee accordingly.

5. During the course of oral examination of School Education Department, the matter of monthly stipends for Scheduled cast and Backward class students. School Education Department told that the monthly stipend is disbursed quarterly and it is revised rate w.e.f. 1.4.2013. Shri Shishpal Singh, a Member of the Committee raised the question about this and said the Stipends are insufficient.

The Committee recommended that rates of monthly stipends for Scheduled cast and Backward class students in Schools should be increased because ten years have been past.

MEDICAL EDUCATION & RESEARCH DEPARTMENT

The Committee discussed its scope and functions and framed the following questionnaires: -

1. The organization of the Department and its subordinate offices, (The information should be shown in the form of diagram chart supported by short explanatory notes)
2. The functions of the Department and its subordinate offices.
3. Broad details on which the budget estimates for the current year are based, along with the budget estimates head wise.
4. Volume of work in the Department and its subordinate offices covering the period of budget estimates. The budget estimates for the last four years head –wise may also be supplied.
5. Scheme or projects which the Department has undertaken.(the names and details of the Scheme, the estimate of expenditure and period within which likely to be completed, yield if any, progress made to date, should be stated)
6. Actual expenditure incurred under each sub-head of estimates during the preceding four years.
7. Reasons for variations, if any, between the actual of the past four years and the current estimates.
8. Annual Reports, if any issued by the Department on its working.
9. Acts and Rules concerning the Department.
10. Documents pertaining to current State's five years plan programme relating to Department and their implantation.
11. List of Government Medical Colleges along with the total number of sanctioned, regular, adhoc and temporary posts for teaching and non-teaching staff.
12. How many total no. of students in each Government Medical College. Also student-teachers ratio in the colleges may be provided to the Committee.
13. Supply the Local audit report of Pt. B.D. Sharma Postgraduate Institute of Medical Science, Rohtak for the last five years. Supply the Local audit report for last five years of Bhagat Phool Singh Government Medical Collage for Women, Sonapat

Reply of Medical Education & Research Department



Directorate of Medical Education and Research, Haryana.

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0172-2584633, 2560799 email: dmer-hry@nic.in Website: <http://dmer.haryana.gov.in>

The main functions of the Department are as under: -

1. Regulate all schools, colleges and universities in Govt., Semi Govt., autonomous and private sector relating to Health and Medical Education.
2. Formulation of policies for ensuring quality Medical Education means education in the field of medical, dental allopathic, homoeopathic, Ayurvedic, Nursing, Pharmaceutical, physiotherapy, Para-Medical, Para-Dental, Para-Clinical and Hospital Administration etc.
3. Administration and control of all Government schools, colleges, universities relating to Health and Medical Education.
4. Regulation of admissions, fee matter and examination in private and Government, semi-Government and Government aided and autonomous institutions functioning in Haryana.
5. Arranging funds for development of medical education and research and encouraging investment through public Private Partnership.
6. Mobilization of funds from Government of India/donor agencies etc.
7. Mapping of human research needs in medical education sector and planning of human resources development according to the needs of the State.
8. Initiating new schemes for promoting welfare of students and faculty in medical education & research.
9. Regulation and standardization of Medication education, Designing of Syllabus, duration of various courses and introduction of new subjects, allocation of seats in various courses in different institutions.
10. Regulating/formulating policies regarding opening, running and closing and affiliation of medical educational institutions.
11. Issuing/renewal/cancellation of LOI, NOC or Essentiality Certificate regarding establishment of Medical Education Institutions under Central Govt./State Govt./Semi Govt./Autonomous organizations and in Private Sector.
12. To ensure that all Medical, Paramedical, Dental, Para Dental, Nursing Institution/ Universities in the state affiliated to any authorized affiliating Agency within the State or out of the state, take NOC from the State Govt. for establishing an institution in the State.
13. To ensure fairness and quality of education and safeguard the interest of students, periodical intuitions of and obtaining periodical returns from all institutions including Government/ Private/Autonomous and universities.
14. To establish and administer Agency, Authority, Boards, Corporation Council, Directorate etc. under the aegis of Department of Medical Education & Research.

15. Inter-state and intra state coordination in the medical education sector.
16. Mapping and registration of existing and upcoming institutions in Haryana.
17. To conduct examinations, frame rules thereof and to award certificates/diplomas.
18. Get the audit (academic or/and accounts) conducted in Private, Autonomous and Government Institution imparting medical education in Haryana.
19. To register pass out students of nursing, para-medical etc. and frame rules thereof and to establish mechanism for that.

To facilitate the Medical Educational Institution in the Haryana State, Government has decided to set up office of Director, Medical Education & Research Haryana at Panchkula. To make the payment of salary and other expenses, a budget provision of **Rs. 1000.00 lac** has been proposed for the financial year 2021-22 as per details given below:-

Sr. No.	Object Head	2021-22 (Rs. In lac)	Remarks
1.	01- Salaries	500.00	For the payment of Salary/Leave Encashment/ Education Allowance for 107 sanctioned posts a sum of Rs. 500.00 lac is proposed.
2.	02- Wages	25.00	For payment of wages to Home peon/Part time/Contractual employees, Rs. 25.00 lac is proposed.
3.	03- Dearness Allowance	75.00	To make the payment of DA to the employees, Rs. 75.00 lac is proposed.
4.	04- Traveling Expenses	5.00	For the payment of TA/DA of the employees, Rs. 05.00 lac is proposed.
5.	05- Office Expenses	37.00	To incur the contingency expenses of the office a sum of Rs. 37.00 lac has been estimated.
6.	06- Rent Rate and Taxes	69.00	The office of DMER was running in rental building of Tourism Department since 2009 and thereafter the office also hired SCO No. 7, Sector-16, Panchkula now office of DMER has shifted to 4 th Floor, DHL Square, Plot No.-9, IT Part, Sector-22, Panchkula on rent . Therefore a budget provision of Rs 69.00 lac is proposed under the head RRT.
7.	12- Scholarship & Stipend	03.00	For payment of scholarship & stipend to apprentices provision of Rs. 3.00 lacs is in made for the financial year 2021-22
8.	21- Motor Vehicles	20.00	At present the Directorate has one official vehicle for HOD (Director) and one vehicle JD (Admn), five taxis, two Jeeps for Staff. The Directorate looks after all the 5 Medical Colleges, 11 Dental Colleges and 175 Nursing School. The Officials makes frequent field visit to various institutes for the purpose of inspection and other works. So a budget provision of Rs. 20.00 lac has been proposed under the Head Motor Vehicle.
9.	33- Payments for Professionals and Special Services	25.00	At present 7 Data Entry Operator and one Junior programmer are working and on the remaining vacant post Data Entry Operator are engaged from HARTRON. At present approximate Salary of the above staff is Rs. 1,85,000/- per month. So the Department has proposed Rs. 25.00 lac under this head.

10.	45- POL	16.00	At present the Directorate has one official vehicle for HOD (Director) and one vehicle JD (Admn), two Jeep for Staff. The Directorate looks after all the 5 Medical Colleges, 11 Dental Colleges and 175 Nursing School. The Officials makes frequent field visit to various institutes for the purpose of inspection and other works. Therefore, a provision of Rs. 16.00 lac is proposed under this Head.		
11.	64-Land	01.00	Token provision.		
12.	67- Medical Reimbursement	13.00	A provision of Rs. 13.00 lac has been proposed for reimbursement of Medical Expenses of the Employees of Director, Medical Education and Research Department.		
13.	69- Contractual Services	175.00	The directorate Medical Education & Research has staff strength as under:-		
			Sanctioned regular post	Filled up	Filled up under outsourcing policy part-I and Part-II
			107	48	69
			The present outgo toward the payment of salary/ wages to contractual /outsourced employees is Rs. 15.50 lacs per month. F.D. has sanctioned posts with the condition that all the posts of Sweeper/Peon/ Stenographer/Junior & Senior Stenographer /Junior programmer shall be filled with outsourcing only. The total No. of outsourced employees of the directorate would be 69. Thus the department is proposing Rs. 175.00 lac for the financial year 2021-22.		
14.	70- LTC	07.00	Since there are 48 Regular employees, out of which some employees will claim the LTC next financial year and likely expenditure under Head LTC will be Rs. 07.00 lac.		
15.	79- Ex- Gratia	04.00	A provision of Rs. 04.00 lacs is proposed.		
16.	88- Computerization IT	13.00	The Department proposes to provide laptop and other computer accessories to the officers in the Directorate so that office work can be conducted smoothly and efficiently. The sum of Rs. 13.00 lac has been made by the Department under this Head.		
17.	92-Energy Charges	08.00	The office of DMER was running in rental building of Tourism Department since 2009 and thereafter the office hired SCO No. 7, Sector-16, Panchkula. Now office building has now been shifted to 4 th Floor, DHL Square, Plot No.-9, IT Part, Sector-22, Panchkula on rent. Therefore a budget provision of Rs 08.00 lac has been made under the head Energy charges.		
18.	98-Furniture	04.00	For purchase of furniture for office use provision of Rs. 04.00 lacs has been made.		
	Total	1000.00			

Directorate of Medical Education & Research, Haryana Panchkula						
Information regarding Budget of year 2017-18 to 2021-22						Amount in lacs
Major Head -2210- Medical and Public Health (Plan) 05- Medical Education Training & Research, 105- Allopathy						
Sr. No.	Name of the Scheme	Budget Estimate 2017-18	Budget Estimate 2018-19	Budget Estimate 2019-20	Budget Estimate 2020-21	Budget Estimate 2021-22
1	83- Establishment of the o/o Director, Research & Medical Education, Haryana-P-01-13-2210-05-105-83-51	700.00	800.00	800.00	850.00	1000.00
2	82- Establishment of BPS Women Medical College, Khanpur Kalan, Sonapat -P-01-13-2210-05-105-	9500.00	10000.00	10000.00	13500.00	13000.00
3	81- Establishment of Mewat Medical College at Nalhar (Mewat)-P-01-13-2210-05-105-81-51	8800.00	9000.00	10000.00	12000.00	15000.00
4	78- Establishment of Kalpana Chawla Govt. Medical College, Karnal-P-01-13-2210-05-105-78-51	7500.00	8000.00	8000.00	10000.00	10000.00
5	71-Establishment of Nursing School/College /MPHW Male-P-01-13-2210-05-105-71-51	0.00	0.00	1000.00	2500.00	2020.00
6	70-Establishment of Government Medical College Chhainsa (Faridabad) P-01-13-2210-05-105-70-51	0.00	0.00	0.00	50.00	4000.00
7	77-Establishment of State Institute of Mental Health Rohtak	320.00	400.00	400.00	0	0
	Mukhya Mantri Muft Ilaz Yojana P-01-13-2210-05-105-76					

8	Kalpana chawla Govt. Medical college Karnal (P-01-13-2210-05-105-76-99-N-V)	400.00	700.00	700.00	800	1000.00
9	SHKM Govt. Medical college, Nalhar, Mewat (P-01-13-2210-05-105-76-98-N-V)	650.00	800.00	600.00	650	650.00
10	Pt.B.D.Sharma University of Health Science, Rohtak-(P-01-13-2210-05-105-76-97)	2000.00	2500.00	2000.00	2500	3000.00
11	BPS Govt. Medical college for women Khanpur Kalan Sonapat-(P-01-13-2210-05-105-76-96)	1000.00	1300.00	1300.00	1100	1500.00
	95-Government Medcial College, Chainsa (Faridabad)-P-01-13-2210-05-105-76-95	0.00	0.00	0.00	0	200.00
12	74-Estt. Of Kalpana Chawla Medical University of Health Sciences at Kutail Karnal Renamed as University of Health Scienes, Karnal 09-Grant-in-Aid General	50.00	0.00	1000	1000	500.00
	43-Grant for creation of capital assets		50.00			
13	73-Purchase of Machinery and Equipment for Pt. B.D. Sharma University of Health Sciences, Rohtak P-01-13-2210-05-105-73-51-N	1900.00	1900.00	1500	0	0.00
14	84- Establishment of Pt. B.D. Sharma University of Health Sciences, Rohtak-09-Grant in Aid (Non-Plan)	38999.00	39999.00	43074.99	53750	63000
	12-Scholarship and Stipends	0.00	114.30	0.00	0	

15	79- Establishment of AIIMS					
16	75-Construction work in Pt. B.D. Sharma University of Health Sciences, Rohtak	0.00	0.00	0.00		
17	84- Pt. B.D. Sharma University of Health Sciences, Rohtak (Plan)	0.00	0.00	0.00		
18	94- Maharaja Agarsen Medical College, Agroha Hisar 09- Grant-in-Aid General	6200.00	6200.00	7000.00	9000	9500.00
	43-Grant for creation of capital	0.00	0.00	0.00		
19	199-Grant-in-Aid to Maharaja Agarsen Institutes of Medical Education and Research, Agroha 09-Grant-in-Aid	0.00	100.00	100.00	200	200.00
	43-Grant for creation of Capital	0.00	200.00	200.00	400	400.00
		78019.00	82063.30	87674.99	108300.00	124970.00
	Major Head 4210					
1	P-01-13-4210-03-105-98-97 98- Construction of Mewat Medical College at Nalhar- 16 Major Works	7000.00	7000.00	7000.00	3000.00	3000.00
	TFC	0.00	0.00	0.00	0.00	0.00
	NCRPB Loan					
2	P-01-13-4210-03-105-97-98 97-Construction of BPS GMCW Khanpur Kalan, Sonapat	3000.00	9700.00	500.00	100.00	100.00
	NCRPB Loan					
3	96-Construction of Kalpana Chawla Government Medical College Karnal-P-01-13-4210-03-105-96-51	7000.00	8000.00	8000.00	3000.00	2000.00

4	95-Construction of works of New Govt. Medical College at Panchkula- P-01-13-4210-03-105-95-51	2500.00	0.00	0.00	0.00	0.00
5	P-01-13-4210-03-105-94-51 94-Construction works of New Govt. Medical College at Jind	2500.00	3000.00	3000.00	3000.00	5000.00
6	P-01-13-4210-03-105-92-99 92-Construction work of Univeristy of Health Sciences, Karnal	9950.00	5000.00	5000.00	5000.00	15000.00
7	91-Construction work of Pt. B.D. Sharma University of Health Sciences Rohtak-P-01-13-4210-03-105-91-99	13710.00	6000.00	6000.00	3000.00	1000.00
8	90-Construction work of Dental College at Nalhar-99-Construction of Building-P-01-13-4210-03-105-90-99	500.00	500.00	500.00	500.00	500.00
9	P-01-13-4210-03-105-89-99 89-Construction work of Nursing Training Schools/Colleges in the State	500.00	2000.00	2000.00	3500.00	4000.00
10	88-Government Medical College and Hospital in Mohindergarh (at Narnaul)-4210-03-105-88-51-13-P-N-V	0.00	100.00	5000.00	7000.00	15000.00
11	87-Construction work AIIMS, Manethi (Rewari)-4210-03-105-87-51-13-P-N-	0.00	100.00	100.00	500.00	5000.00
12	85-Establishment of Government Medical College, Chhainsa (Faridabad)-4210-03-105-85-51-13-P-N-V				0.00	2000.00

13	93-Construction works of New Government Medical College at Bhiwani-4210-03-105-93-51-P-N-V State Share	5000.00	4350.00	4000.00	6600.00	6000.00
	Centre Share		6500.00	6000.00	9900.00	9000.00
14	84-Construction of Government Medical College at Sirsa-P-02-13-4210-03-105-84-51- State Share				0.00	0.40
	Centre Share				0.00	0.60
15	83-Construction of Government Medical College at Kaithal-P-02-13-4210-03-105-83-51- State Share				0.00	0.40
	Centre Share				0.00	0.60
16	82-Construction of Government Medical College at Yamuna Nagar-P-02-13-4210-03-105-82-51- State Share				0.00	0.40
	Centre Share				0.00	0.60
	Total	51660.00	52250.00	47100.00	45100.00	67603.00
	4059-Capital Outlay on Public Works					
1	65-Construction work of Directorate of Medical Education & Research Haryana (Panchkula)-64-Lands-051- P-01-08-4059-01-051-65-51	0.00	100.00	1100.00	1000.00	1000.00
		0.00	100.00	1100.00	1000.00	1000.00
1	2210- Medical and Public Health	78019.00	82063.30	87674.99	108300.00	124970.00
2	4210-Capital Outlay on Medical and Public Health	51660.00	52250.00	47100.00	45100.00	67603.00
4	4059-Capital Outlay on Public Works	0.00	100.00	1100.00	1000.00	1000.00
	Total- 2210+4210+4217+4059	129679.00	134413.30	135874.99	154400.00	193573.00

How many total no. of students in each Government Medical College. Also, Student-Teacher's ratio in the colleges may be provided to the committee.

Sr. No.	Name of College	Strength of one MBBS Batch.	Total No. of Students at present.	Total No. of faculty	Student –Teacher's ratio.
1.	Pt. B.D. Sharma, University of Health Sciences, Rohtak.	250	900	580	1.55:1
2.	SHKM GMC, Nalhar	120	580	157	3.69:1.
3.	BPS GMC, Khanpur Kalan	120	438	188	2.32:1
4.	Kalpana Chawla Govt. Medical College, Karnal	120	439	369	1.18:1

SPOT VISIT/INSPECTION AND MEETING AT KALPANA CHAWALA MEDICAL COLLEGE/HOSPITAL KARNAL OF THE COMMITTEE

The Subject Committee on Education, Technical Education, Vocation Education, Medical Education and Health Services was conducted a spot visit/Inspection and meeting with the Deputy Commissioner Karnal, the Director, Medical Education & Research Department, the Director General, Health Services, Director, Kalpana Chawla Government Medical College & Hospital and Chief Medical Officer, Karnal. The Committee visited all the unites of Medical College and Hospital. During visit of the Committee Shri Shamsher Singh Gogi, Member of the Committee raised the issue of non-availability of super specialty services like cardiology, pediatric surgery, radiologist and nephrologist. He also demanded setting up of a Cath lab at the Medical College. The Committee also noticed the shortage of Paramedical staff in Hospital.

During the spot visit of the Committee at Kalpana Chawla Government Medical College & Hospital, Karnal some students of BSc. (OT) 1st year levelled allegations of harassment against the OT master at Anatomy Department. The students handed over a complaint to Chairperson of the Committee. Students alleged that OT master used to pass vulgar comments and made them sit for hours in OT without any reason. He also gave them an offer to go on a tour to Vrindavan from 22nd January, 2023 to 26th January, 2023 and when the students refused to go there, he started harassing them, the students told to the Committee. The visiting Committee said the allegations are very serious and Chairperson of the Committee interacted with all the students of BSc. (OT) 1st year in the classroom at college campus. After interaction with the students the Chairperson assured that a strict action would be initiated. The Committee directed the Medical Education & Research Department and the Director, Kalpana Chawla Government Medical College & Hospital to form an internal complaint committee of the College to inquire into the issue and submit a report within 15 days to the Subject Committee on Education, Technical Education, Vocation Education, Medical Education and Health Services of Haryana Vidhan Sabha. After the directions of the Chairperson of the Committee, the Director, KCGM sent OT master on one month leave. The OT master was also restricted from entering the College premises. The Committee visited the Thalassemia patients' ward and talked with the guardian of the patients about the facilities and medicine are providing in the Hospital. The Committee also visited Blood bank and Medicine store at Civil Hospital Karnal and discussed with the Director General, Health Services, and CMO, Karnal about the supply of medicines.

Later, the Committee visited the Civil Hospital, Government ITI Karnal and PHC Uplana district Karnal. Shri Shamsher Singh Gogi, Member of the Committee raised various issues related to the Civil Hospital and PHC, Uplana district Karnal. The shortage of doctors in PHC, building is lying abandoned and lacks cleanliness and there are no facilities for treatment of pregnant women here. On the issue of 100-bed Hospital at Assandh, the Director General, Health Services, Dr. Usha Gupta, informed the Chairperson that funds have been sanctioned for the new building of Hospital.

Observations/Recommendation of the Committee

1. The Chairperson directed the Civil Surgeon to visit the Trauma center and de-addiction centers, Karnal and check the record to avoid any irregularity.
2. The Committee discussed the matter of treatment under the schemes as Chirayu and Ayushman. The Chairperson of the Committee directed that to submit the record of the patients who got the treatment under Chirayu and Ayushman per month since December, 2022 to the Committee.

3. The Chairperson of the Committee directed Health Services Department that patients who are suffering from Thalassemia and Hemophilia should be treated passionately and they should be given all the facilities like blood and medicine etc. on priority basis.
4. During the spot visit at PHC Uplana, district Karnal the Chairperson of the Committee directed the Health Department that the issue of shortage of the Doctors and Paramedical Staff should be resolved soon and ensure to provide all facilities at PHC Uplana district Karnal so that the people of this locality can take the benefits of medical services there.

MEDICAL EDUCATION & RESEARCH DEPARTMENT

Observations/Recommendations of Committee

1. The Committee discussed with Additional Chief Secretary Medical Education & Research Department that this Department is established with the mandate to promote the quality of Medical Education for Under Graduate, Post Graduate in the State and Super- Specialties in medicine and surgery across the state. The Department stated that there are 12 Medical Colleges in the state apart from this four are under construction and three are in active phase.
The Committee desired to supply the progress reports of the Medical Colleges which are under construction and other three which are in active phase for the year 2022-2023 to the Committee at Haryana Vidhan Sabha.
2. During the course of oral examination, the Chairperson of the Committee asked about Pt. Deendayal Upadhyaya University of Health Sciences, Kutail at Karnal. The representatives of Medical Education & Research Department told that the DPR amounting to Rs. 761.51 Cr. has been approved by the Government. The University shall have the facilities of Super Specialty Hospital with 750 beds Academic Block for Post Graduate/Post-doctoral teaching (DM/MCH Courses) along with Research Departments like Biotechnology. It will be completed till 30th April, 2023.
The Committee desired that to supply the progress reports to the Committee of Pt. Deendayal Upadhyaya University of Health Sciences, Kutail at Karnal, Government Medical College & Hospital, Village Koriyawas, District Narnaul. The Committee also desired to supply the progress report to the Committee of Pandit Neki Ram Sharma Government Medical College Bhiwani.
3. The Chairperson of the Committee points out that the Committee visited Shaheed Hasan Khan Mewati Government Medical College Nulhar, Nuh and Bhagat Phool Singh Medical College Khanpur Kalan, Sonapat District. The Committee discussed widely all the issues like shortage of Doctors, Nurses and Paramedical staff and inadequate infrastructures in the Medical Colleges. The Chairperson of the Committee also asked the Department representatives that what we can do best for the students for their training and teachings in the premises of the Medical Colleges.
The Chairperson of the Committee strongly recommended all the observations made by the Committee during the spot visit of Bhagat Phool Singh Medical College Khanpur Kalan, Sonapat District and Shaheed Hasan Khan Mewati Government Medical College Nulhar, Nuh should be implemented seriously. After completion of the Observations/ recommendations of the Committee within the stipulated period, supply the replies to the Committee.
4. During the course of oral examination with Medical Education and Research Department the Chairperson mentioned that the scholarship and stipend are not sufficient for the students.
The Chairperson of the Committee recommended that the budget of scholarship and stipend for students in Medical Colleges in the state must be increased so that the adequate facilities can be made available for Medical Education stream students and convey to Committee accordingly.
5. The Committee discussed about shortage of Medicines in Hospitals which are under Medical Education and Research Department for example Shaheed Hasan Khan Mewati Government Medical College Nulhar, Nuh and Bhagat Phool Singh Medical College Khanpur Kalan, Sonapat District.

The Chairperson of the Committee directed the Department about to prepare a monthly report including the data of patients who come into the Hospitals. In this way it can be found out how much supply and demand for medicines per month. The Committee recommended that if the funds are insufficient for medicines in Hospitals, then funds can be transferred from other head of the Medical Education and Research Department because medicines are the essential part of human life.

6. The Committee visited on 21st January, 2023 at Kalpana Chawla Government Medical College & Hospital and received a complaint from B.Sc. 1st year (OT) Tech. Course, Batch 2022-2023 students against OT master (Pawan Kumar). The Committee then directed the Medical Education & Research Department and Director, Kalpana Chawla Government Medical College & Hospital to form an internal complaint committee of the College to inquire into the issue and submit a report within 15 days.

The Committee discussed on the report of internal complaint committee of Kalpana Chawla Government Medical College & Hospital which unanimously upholds that the allegations made by the complaints stands proved beyond reasonable doubt and all the allegations leveled against OT master falls under section 2 (n) sub clause (ii) and (v) of sexual harassment of women at workplace (prevention, prohibition and redressal) Act, 2013.

The Committee discussed widely on this matter and felt that due to accused OT Master, the girls students faced a lot of problems & harassment in Medical College Campus. The Committee recommended that OT Master (Pawan Kumar) is not fit for serving in this institute hence he is dismissed from services.

TECHNICAL EDUCATION DEPARTMENT

The Committee discussed its scope and functions and framed the following questionnaires:–

1. The functions of the Department and its subordinate offices.
2. Broad details on which the budget estimates for the current year are based, along with the budget estimates head wise.
3. Volume of work in the Department and its subordinate offices covering the period of budget estimates. The budget estimates for the last four years head –wise may also be supplied.
4. Scheme or projects which the Department has undertaken (the names and details of the Scheme, the estimate of expenditure and period within which likely to be completed, yield if any, progress made to date, should be stated)
5. Actual expenditure incurred under each sub-head of estimates during the preceding four years.
6. Reasons for variations, if any, between the actual of the past four years and the current estimates.
7. Annual Reports, if any issued by the Department on its working.
8. Documents pertaining to current State's five years plan programme relating to Department and their implantation.
9. List of the total number Government Technical Universities/Private Technical Universities in the state along with the total number of sanctioned, regular, adhoc and temporary posts for teaching and non-teaching staff.
10. The total no. of students in each Technical University and student-teachers ratio in Technical Universities may be provided to the Committee.
11. Supply the District-wise Government Polytechnic Colleges/Private Polytechnic Colleges with the total number of sanctioned, regular, adhoc and temporary posts for teaching and non-teaching staff.

The Reply received from Technical Education Department

Functions of the Department and its subordinate offices is as under :

Directorate of Technical Education	Administrative Department for technical institutions under its ambit for promoting technical education.
Admission and Free Regulatory Committee	To fix the fee structure of Private Engg. Colleges and Polytechnics and other technical institutions
Haryana State Technical Education Society. (HSTES); 2007	To make admissions through online counseling for degree & diploma in Technical Subjects/disciplines.
Haryana State Board of Technical Education, (HSBTE); 2008	Affiliation, Academics Examination for Institutions imparting diploma programmes.

Volume of work of the Department and subordinate offices covering the period of budget estimates for last four years.

Rs. In Lakh

Sr. No.	Year	Budget Estimate	Revised Estimate	Expenditure
1	2018-19	44795.10	44570.00	40418.83
2	2019-20	49727.00	56068.00	53992.35
3	2020-21	70504.11	67551.00	58167.00
4	2021-22	70504.11	41136.08	67087.52

Annexure-I**Name of the Project**

National Institute of Fashion Technology (NIFT) at Panchkula

Details of the Scheme

Establishment of National Institute of Fashion Technology, Panchkula

National Institute of Fashion Technology (NIFT) Panchkula has been setup in collaboration with Ministry of Textiles, Govt. of India and NIFT Delhi. This Institute will develop and promote Textile, Handloom and Cottage Industry in Haryana. As per policy of NIFT, 20% seats for Haryana domiciles are reserved for admission in NIFT Panchkula. The admissions are made through centralized entrance test conducted by NIFT Delhi.

Estimate of Expenditure

Total estimated cost = 133.16 crore

Likely Date of Completion:

The construction work of the project has been completed by the Haryana Police Housing Corporation and supply & installation of furniture is under process by NIFT Panchkula and is likely to be installed by 31.07.2022.

Progress Made till Date :

Short term courses were started from the academic session 2019-20 in the temporary campus of NIFT Panchkula at GP Panchkula and at present three UG and two PG courses are functioning with total strength of 259 students. Further, from the academic session 2022-23 one more UG course is being started.

Major Head-2203-Technical Education (Demand No. 10)
Detail of Budget (Non Recurring) (Plan)

(Rs. in lacs)

Sr.	Major Heads/Minor Heads of Development	BE 2022-23	Remarks
1	96-State University of Performing and Visual Arts, Rohtak	3200.00	Reason of variation between the actual of the past four years and the current estimates:- due to hike of POL rates, engagement of Contractual employees/Guest faculties, increase of DA rates, Purchase of land (YMCA, Faridabad), appointment of Regular Employees in Directorate and Field Staff.
2	99-Guru Jambheshwar University of Science & Technology, Hissar	10000.00	
3	77-Development of Aided Polytechnic	3766.00	
4	90-Establishment of Govt. Engineering College, Nilokheri, Karnal	700.00	
5	91-Establishment of Indian Institute of Information Technology (IIIT) Kilorad, Sonapat	700.00	
6	92-Establishment of National Institute of Fashion Technology (NIFT), Panchkula	1000.00	
7	93-Establishment of Ch. Devi Lal Govt. Enge. College, Panniwala Mota Sirsa	900.00	
8	94-Establishment of Govt. Enge. College Rewari	350.00	
9	95-Establishment of Govt. Enge. College Jhajjar	300.00	
10	95-For establishing computer lab exclusively for SC students in each Government Aided Polytechnics and Govt. Technical Universities	30.00	
11	96-Reimbursement of Fee of Scheduled Castes Students	50.00	
12	97-Supply of Free Books for Scheduled Castes	100.00	
13	55-Community Development through Polytechnic (100% CSS)	120.00	
14	82- Modernization of Existing Polytechnic (100% CSS)	100.00	
15	89-Setting up of New Govt. Polytechnic in the State (100% CSS)	200.00	
16	4202-CO-105-99-51-Enge/Technical Colleges and Institutions	500.00	
17	4202-CO-104-99-51-Polytechnics Construction of Govt. Polytechnics	1500.00	
18	4202-CO-789-99-51-Construction of SC Hostels in Polytechnics	100.00	
	Total	23616.00	

Major Head-2203-Technical Education (Demand No. 10)

Detail of Budget (Recurring)

(Rs. In lacs)

sr.	Major Heads/Minor Heads of Development	BE 2022-23	Remarks
1	93-Directorate of Technical Education (HQ)	1653.50	Reason of variation between the actual of the past four years and the current estimates:- due to hike of POL rates, engagement of Contractual employees/Guest faculties, increase of DA rates, Purchase of land (YMCA, Faridabad), appointment of Regular Employees in Directorate and Field Staff.
2	97-YMCA University of Science & Technology Faridabad	4500.00	
3	98-Deehbandhu Chhotu Ram University of Science & Technology Murthal (Sonepat)	9800.00	
4	74-Pension to Employees of Affiliated Aided Technical Institutions/Polytechnics	1000.00	
5	59-Development of Govt. Polytechnics	32155.00	
6	98-Merit Cum-Means Scholarship	100.00	
7	99-Swarna Jyanti Scheme (Accreditation of Govt. Polytechnic)	100.00	
Total		49308.50	

Name of the Project

Indian Institute of Information Technology (IIIT) Sonipat

Details of the Scheme

Setting up of Indian Institute of Information Technology (IIIT), Killohard, Sonapat.

The Ministry of Human Resource Development (MHRD), Govt. of India has approved setting up of Indian Institute of Information Technology (IIIT) at Village Kilorad in district Sonipat in the State of Haryana under the PPP Mode.

Estimate of Expenditure

Total estimated cost	= 128 crore
Center Share	= 64 crore
State Share	=44.8 crore (5.0 crore already paid) + 50 Acres land Free of Cost (Rs 28,99,12,500/- borne by Department of Technical Education in 5 annual installments 3 already paid.)
Industrial Partners Share	= 19.20 crore

Likely Date of Completion:

The construction of the project is to be undertaken by the Govt. of India through IIIT (Society) and the expected date of completion of project is September 2024.

Progress Made till Date:

IIIT Sonipat has allocated two works to CPWD, one is soil testing and another is Digital Survey Site plan of the site and which have already been completed by them, Preliminary meetings of IIIT Society with the Architect have been done and the design is likely to be finalized soon. Based on this design and drawings, the tender document will be framed by the CPWD as per the directions of the Ministry of Education, Government of India. MOU between IIIT Sonipat and CPWD has been approved by the BOG, IIIT (PPP)-Sonipat.

The Guest classes of IIIT Sonipat in 3 branches namely Computer Science & Engineering/ Electronics & Communication Engineering and Information Technology with Intake of 30 seats in each branch were started in the Campus of National Institute of Technology (NIT) Kurukshetra w.e.f. the academic session 2014-15. At present IIIT Sonipat is functioning from the temporary campus of Techno Park of IIIT Delhi at Rajiv Gandhi Education City Sonipat. They are offering two undergraduate programs in Computer Science and Information Technology (4 years, Bachelor of Technology). PG Programs (M.Tech, MBA) and Ph.D is being started, for which approval has already been obtained. The sanctioned strength of students is 180 against which 175 students are enrolled and the total Strength of students is 600 in the campus.

Major Head-2203-Technical Education (Demand No. 10)
Detail of Budget (Non Recurring)

(Rs. In lacs)

Sr. No.	Major Heads/Minor Heads of Development	Expenditure for the year			
		2018-19	2019-20	2020-21	2021-22
1	97-Strengthening of Directorate of Technical Education, Haryana	269.12	238.76	0.00	0.00
2	96-State University of Performing and Visual Arts, Rohtak	1750.00	2500.00	2100.00	3000.00
3	99-Guru Jambheshwar University of Science & Technology, Hissar	6285.00	8500.00	9500.00	9525.00
4	73-Construction of New Boys Hostel in Mewat Engg. College, Village Palla, Mewat	0.00	50.00	0.00	0.00
5	77-Development of Aided Polytechnic	450.00	450.00	2345.00	3060.00
6	90-Establishment of Govt. Engineering College, Nilokheri, Karnal	391.41	392.30	530.46	424.76
7	91-Establishment of Indian Institute of Information Technology (IIIT) Kilorad, Sonapat	0.00	579.83	579.83	579.83
8	92-Establishment of National Institute of Fashion Technology (NIFT), Panchkula	1500.00	2450.00	3500.00	2875.61
9	93-Establishment of Ch. Devi Lal Govt. Engg. College, Panniwala Mota Sirsa	521.12	529.00	516.90	907.54
10	94-Establishment of Govt. Engg. College Rewari	131.44	173.54	165.43	228.64
11	95-Establishment of Govt. Engg. College Jhajjar	106.94	192.77	195.61	243.18
12	92-Reimbursement of State Transport facility/Train Pass to SC Students Renamed as Reimbursement of fee and Transport facility to Scheduled Caste Students	7.34	4.61	2.12	5.53
13	93-For establishing computer lab exclusively for SC students in each Government Aided Polytechnics and Govt. Technical Universities	100.00	100.00	0.00	0.00
14	96-Reimbursement of Fee of Scheduled Castes Students	0.50	0.38	0.00	0.00
15	97-Supply of Free Books for Scheduled Castes	100.00	0.00	0.00	100.00
16	55-Community Development through Polytechnic (100% CSS)	93.00	17.00	0.00	100.00
17	82- Modernization of Existing Polytechnic (100% CSS)	100.00	0.00	0.00	0.00
18	89-Setting up of New Govt. Polytechnic in the State (100% CSS)	406.00	0.00	0.00	194.00
19	4202-CO-105-99-51-Engg/Technical Colleges and Institutions	940.52	984.82	439.40	490.65
20	4202-CO-104-99-51-Polytechnics Construction of Govt. Polytechnics	1980.13	1502.92	1482.84	1998.04
21	4202-CO-789-99-51-Construction of SC Hostels in Polytechnics	0.00	33.95	12.08	0.00
22	Total	15132.52	18699.88	21369.67	23732.78

Major Head-2203-Technical Education (Demand No. 10)
Detail of Budget (Recurring)

(Rs. In lacs)

Sr. No.	Major Heads/Minor Heads of Development	Expenditure for the year			
		2018-19	2019-20	2020-21	2021-22
1	89-Performance Linked Outlay (PLO) for Technical Education (TED-PLO-REV)	0.00	0.00	0.00	0.00
2	93-Directorate of Technical Education (HQ)	554.11	650.50	832.77	1033.67
3	97-YMCA University of Science & Technology Faridabad	2300.00	2500.00	8304.54	7100.00
4	98-Dechbandhu Chhotu Ram University of Science & Technology Murthal (Sonepat)	3500.00	9000.00	6650.00	9640.00
5	74-Pension to Employees of Affiliated Aided Technical Institutions/Polytechnics	503.27	699.79	899.57	725.34
6	95-Chhotu Ram Polytechnic, Rohtak	600.00	700.00	0.00	0.00
7	97-Vaish Technical Institute Rohtak	600.00	700.00	0.00	0.00
8	99-Seth Jai Parkash Polytechnic, Damla, Yamuna Nagar	600.00	600.00	0.00	0.00
9	59-Development of Govt. Polytechnics	14226.90	16968.97	19949.81	23796.73
10	61-Continuation of Govt. Polytechnics	4105.20	4486.50	0.00	0.00
11	98-Merit Cum-Means Scholarship	83.01	97.74	59.64	77.15
12	99-Swarna Jyanti Scheme (Accreditation of Govt. Polytechnic)	192.72	424.09	101.00	15.12
13	99-Addition and Alteration in Government Polytechnic Buildings	1.23	1.75	0.00	0.00
14	Implementation of Recommendation of Haryana governance Reform Authority (HGRA) by Technical Education	0.00	0.00	0.00	0.00
Total		27266.44	36829.34	36797.33	42388.01

**Review of the Annual Administrative Report of Department of Technical Education
Haryana for the year 2018-19**

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1. Objective

Adequately trained technical and professional manpower constitutes the most important component of the human resource which plays a pivotal role in the socio economic development of a State/Nation. The Department of Technical Education makes planning and promotes sustainable development of Technical Education in the state consistent with the National and State policies.

The Department prepares need based programmes for Technical Institutions (Polytechnics & Engineering Colleges) and also deals with the matters of Technical Universities in connection with ensuring adequate human resources and infrastructural facilities. It also ensures admissions as well as placement of students. It coordinates with various agencies at the State and National level for quality improvement and better interaction like the All India Council of Technical Education (AICTE), New Delhi, Ministry of Human Resource Development (MHRD), Govt. of India, National Institute of Technical Teachers Training & Research Institute (NITTTR), Chandigarh, Confederation of Indian Industries (CII), All India Management Association (AIMA), Council of Architecture (COA), University Grant Commission (UGC), National Institute of Technologies (NITs), Indian Institute of Technologies (IITs) etc, various reputed industries and other experts from various organizations to provide quality education to the students at the level of Diploma, Degree, Postgraduation in the field of Engineering and Technology, Management, Pharmacy, Architecture and Hotel Management etc. The Department runs various welfare schemes for the students of Scheduled Castes, Girls, Physically Challenged Persons, socially and economically backward categories. The Department also assists the students for their proper placement in Industries for gainful employment besides providing further career guidance.

2. Present Status

At the time of inception of Haryana as a separate State in 1966, there were only 6 Polytechnics (Government-4 and Government Aided-2) and only one Engineering College at Kurukshetra (joint venture of State Government and Government of India) with annual intake of 1341 students. In Academic Session 2018-19, the number of institutions had grown to 309 with intake of 79694 students as per details given below:-

Note: Admissions of MBA & MCA have been shifted to universities of State.

Type of Course	2018-19					
	No. of Institutions			Sanctioned Intake		
	Govt./ Govt. Aided	Private	Total	Govt.	Private	Total
B.Tech	13	100	113	3921	29707	33628
B.Arch	2	9	11	120	400	520
Diploma	41	144	185	14275	31271	45546
Total	56	253	309	18316	61378	79694

The details of Technical Institutions/ Engineering Colleges in Haryana State during the year 2018-19 are given below:-

- (a) The details of Institutions have been depicted at the annexure-I.
- (b) The details of Engineering Colleges have been depicted at the annexure-II.
- (c) The details of Bachelor of Architecture Institutions have been depicted at the annexure-III.
- (d) The details of Polytechnic Colleges have been depicted at the annexure -IV.
- (e) The details of Directorate Staff (Group A & B) have been given at the annexure-V.

The Department also administers four Technical Universities, i.e.

- Guru Jambheshwar University of Science and Technology, Hisar
- Deen Bandhu Chhotu Ram University of Science and Technology, Murthal
- J.C. Bose University of Science & Technology YMCA, Faridabad
- Pt. Lakhmi Chand State University of Performing & Visual Arts, Rohtak

A separate training and placement cell established for industrial training and placement of the students in each Polytechnic, Engineering Colleges and Technical Universities.

3. Establishment of New Technical Institutions

The regulatory body for Technical Courses is All India Council for Technical Education (AICTE), New Delhi at the National level which grants approval for starting New programmes in Technical Institutions and for introduction of new courses/ programmes at the level of Diploma, Degree and post Graduation in Engineering and Technology and the other courses as specified by AICTE in consultation with the agencies concerned.

4. Constitution of Haryana State Technical Education Society (HSTES)

HSTES (formerly known as Haryana State Counseling Society-HSCS) in the Department of Technical Education constituted in the year 2007 for implementation of transparent and uniform procedure for admission to various post graduate, graduate and diploma courses in different disciplines of Engineering, Technology, Architecture, Town & Country Planning, Pharmacy, Management etc. in the State. The society implements rules and regulations for the admission of students to the various All India Council for Technical Education (AICTE) approved Technical courses in conformity with the policy approved by the State Government, Pharmacy Council of India, Council of Architecture, Universities of the State and other relevant bodies.

It is a self-sustaining body and meets its expenditure mainly through charging of fees for various services it renders. Every year, the society conducts following State Level Entrance Examinations:

On Line Entrance Test (OLET) for Lateral Entry in Diploma (Engg.)

On Line Entrance Test (OLET) for Lateral Entry in B.E. / B. Tech.

5. Constitution of Haryana State Board of Technical Education (HSBTE)

The Haryana State Board of Technical Education (HSBTE) was constituted through an Act which came into force on 6th May, 2008. Before this, the HSBTE was functioning with the executive orders as a part of the Directorate of Technical Education without having any legal force. The Additional Chief Secretary/ Principal Secretary Technical Education Haryana is the Chairperson/ Chairman of the Board. The Board has governing council as well as BOG both headed by the Principal Secretary Technical Education. The Secretary of the Board is appointed by the Government as the Chief Executive officer of the Board. He is assisted by the Additional

Secretary, Controller of Examination, Controller of Admin and Finance, Joint Secretary, 7 Deputy Secretaries, 15 Assistant Secretaries, Law Officer, Sr. Accounts Officer, Accounts Officer, Research & Statistical Officer, Hardware Engineer and Programmer etc.

HSBTE is a self Financing autonomous Board constituted for coordinating development of Technical Education in Polytechnic institutes in the State of Haryana by performing the following functions:-

- ❖ Well defined Academic Calendar notified for each Academic Year/Semester.
- ❖ Conductance of end Semester Examination for Polytechnics (Diploma Level) twice in a year in the month of Nov./Dec & May/ June. In the Academic Session 2018-19, (28633+62058= 90691) regular and reappear students appeared in December 2018 exam in 246 Polytechnics and (44941+54755 =99696) regular and reappear students appeared in May 2019 exam in 246 Polytechnics.
- ❖ A separate training and placement cell established for industrial training and placement of the students in each Polytechnics.

6. Technical Education Quality Improvement Programme Phase-III of Govt. of India
(World Bank Aided Project)

The Technical Education Quality Improvement Programme (TEQIP) of Govt. of India was conceived and designed as a long term project to be implemented in 10-12 years in three phases to support excellence and transformation in Technical Education in the country with the Assistance of World Bank. The Phase-I of the TEQIP Project started in March,2003 and finally closed on 31.07.2009. In the 1st Phase of the Project, 5 institutions namely (i) Kurukshetra University, Kurukshetra (ii) Chhotu Ram State College of Engineering, Murthal (iii) YMCA Institute of Engineering, Faridabad (iv) Guru Jambheshwar University, Hisar (v) Govt. Polytechnic, Nilokheri of the State participated.

In order to sustain the reform process and continue the development activities initiated through the TEQIP-I, a sequel project was planned by the MHRD, Govt. of India as TEQIP-II. It has a focus on the objectives to improve the overall quality of existing engineering educational programmes. The TEQIP-II was made effective from 06.08.2010 and closed on 31.03.2017 with a grace period of 4 months i.e. upto 31.07.2017. The TEQIP-II Project was a Centrally Sponsored Scheme with a fund sharing pattern of 75:25 between the centre and the State for Govt./Govt. Aided Institution respectively upto Financial Year 2015-16. From the Financial Year 2016-17 the funding ratio was changed as 50:50 between the centre and the state Govt./Govt. Aided institution and for private institution the funding ratio was changed 50:20:30 between the Centre and State and the Private Institution respectively. The following 6 institutions from the State of Haryana were competitively selected under sub-component 1.1 and 1.2 as under:-

Sub Component 1.1: (Strengthening Institutions to improve learning outcomes and employability of graduates:-

- (i) University Institutes of Engineering & Technology, Kurukshetra University, Kurukshetra (Govt. Institution)
- (ii) University Institute of Engineering & Technology, Maharishi Dayanand University, Rohtak (Govt. institution) and
- (iii) NC College of Engineering, Israna (Panipat) (Private Institution).

Sub Component 1.2 (Scaling-up Post Graduate Education and Demand –Driven Research & Development and innovation):-

- (i) Faculty of Science, Kurukshetra, University, Kurukshetra
- (ii) Faculty of Engineering & Technology, Deenbandhu Chhotu Ram University of Science & Technology, Murthal (Sonapat) and
- (iii) Faculty of Engineering & Technology, Guru Jambheshwar University of Science and Technology, Hisar.

In continuance to the development activities initiated through the TEQIP-I and II, a sequel project has been planned by MHRD, Government of India as TEQIP-III. It has a focus on the following objectives:-

- (a) Improving quality and equity in Engineering institutions in focus states viz. 7 low Income States, eight states in North-East of India, three Hills States Viz. Himachal Pradesh, Jammu & Kashmir, Uttarakhand and Andaman and Nicobar Islands (Union Territory).
- (b) System – level initiatives to strengthen sector governance and performance which included widening the scope of Affiliating Technical Universities (ATUs) to improve their policy, academic and management practices towards affiliated institutions, and
- (c) Twinning arrangement to build capacity and improve performance of institutions and ATUs participating in focus states.

The TEQIP-III Project will be implemented through the MHRD/Government of India as a Central Sector Scheme (CSS) wherein 100% funds will be provided as grants to the State Institutions & Affiliating Technical Universities (ATUs). The Technical Education Quality Improvement Programme Phase-III has been made effective from 01.04.2017 and is expected to be completed by 30.09.2020. The five Govt. /Govt. Aided institutions namely (i) Faculty of Engineering & Technology, Guru Jambhashwar University of Science and Technology, Hisar, (ii) YMCA Institute of Engineering Faridabad (now upgraded as J.C. Bose University of Science & Technology YMCA, Faridabad (iii) Deenbandhu Chhotu Ram University of Science & Technology, Murthal (Sonapat) (iv) University Institute of Engineering & Technology, Kurukshetra University, Kurukshetra and (v) Faculty of Science, Kurukshetra University, Kurukshetra who have participated in TEQIP-I and TEQIP-II have been provisionally selected through challenge method of selection on pre-defined eligibility criteria under sub component 1.3.

sub component 1.3 :- Twinning arrangements to built capacity and improve performance of participating institutions and ATU's in the focus state of TEQIP-III. These institutions will act as Mentor institutions for providing support to the focus state institutions selected under sub component 1.1 through twinning arrangements as well as for their own development. Each of above selected Mentor institutions will get a grant of Rs 7.00 Cr from the MHRD Govt. of India. The Memorandum of Understanding (MOU) between the Govt. of Haryana have also been signed by

Principal Secretary to Govt. of Haryana, Technical Education Department on behalf of the State (Govt. of Haryana) and Govt. orders as desired by National Project Implementation Unit (NPIU).

Noida have also been issued. The grants are being released to the institutions as per their Quarterly Action Plan by MHRD/Government of India.

7. Reimbursement of Tuition Fee to SC Students under the Scheme Scheduled Caste Special Plan (SCSP) of Haryana Govt.:

Under this Scheme, Tuition Fee to SC Students is being reimbursed. Actual tuition fee or Rs. 20,000/- whichever is less in case of diploma courses and actual tuition fee or Rs. 40,000/- whichever is less in case of UG/PG courses is being reimbursed to Haryana resident SC students, admitted through central counseling and whose parental annual income from all sources is between Rs. 2.50 lac to Rs. 3.50 lac per annum. In the session 2018-19, amounting Rs. 50,000 has been disbursed to 02 eligible SC students under this scheme.

8. Reimbursement of State Transport Facilities/ Train Pass under Scheduled Castes Sub Plan (SCSP) Scheme for SC Students:

All scheduled caste students of Diploma / UG/PG level of Technical Course having Aadhaar /UID number are eligible for this facility. However, scheduled caste students residing in campus/ hostels shall not be eligible for this benefit. In the session 2018-19, amounting Rs. 6.81 lakh has been disbursed to 367 eligible SC students under this scheme.

9. Scheme of Post Matric Scholarship to SC Students (Govt. of India Scheme) implemented by Welfare of SCs & BCs Department, Haryana:

The objective of the scheme is to provide financial assistance to the scheduled caste students studying at post matriculation or post-secondary stage to enable them to complete their education. Till the session 2008-09, this scholarship was disbursed by Welfare of SCs & BCs Department, Haryana to all the eligible SC students in Haryana. From the session 2009-10, Technical Education Department, Haryana is disbursing the scholarship under this scheme to those SC students who are studying in technical courses approved by AICTE/ affiliated to the State Board of Technical Education. Under this scheme the tuition fee, other allowances like student fund, examination fee, development fund and maintenance allowance etc are reimbursed only to those SC students whose parental annual income from all sources is upto Rs 2.5 lacs. During the financial year 2018-19, amounting Rs. 5.20 crores has been disbursed to 3846 claims under this scheme. This scholarship is disbursed in two installments in a year.

10. Budget

The detail of the Budget for the financial year 2018-19 is as under:

Year	Plan Budget (Rs. in Laes)	Expenditure (Rs. in Laes)
2018-19	16329.00 (Including 616.00 lacs for CSS)	15132.52

This review of the report may be published online on the website of the Department i.e. www.techeduhyr.nic.in

Chandigarh
Dated : 21.03.2021

Anand Mohan Sharan, IAS
Principal Secretary to Government of Haryana
Technical Education Department

CRITIQUE of the Annual Administrative Report of the Technical Education Deptt. for the year 2018-2019

During the year 2018-2019, the No. of Technical Institutes were 486 i.e. 113 Engg. Colleges, 99 MBA colleges, 34 MCA colleges, 11 Architecture Colleges, 44 B. Pharmacy and 185 Polytechnics. The notable achievements of the Department are as under:-

Notable Achievements of the Department for the year 2018-19

National and State Projects:

1. Central Institute of Plastic Engineering and Technology (CIPET) Murthal, Sonapat has been established by Ministry of Chemicals & Fertilizers, Government of India. The State Government has provided 10 acres land free of cost as well as funds of Rs. 25.00 cr. for construction of CIPET Centre at Murthal, Sonapat. CIPET Murthal has been made functional from academic session 2013. Further, the proposal regarding expansion of existing Central Institute of Plastic Engineering and Technology (CIPET) Murthal, Sonapat is under consideration. The State Government will provide requisite additional land free of cost for expansion of CIPET Centre at Murthal.
2. Indian Institute of Information Technology (IIIT) is being established at village Kilohrad, district Sonapat by Ministry of Human Resource Development, Govt. of India & Guest classes of IIIT were started in the campus of NIT Kurukshetra w.e.f. academic session 2014-15. There is a proposal of starting classes of 1st year of IIIT Sonapat in the campus of Techno-Park in Rajiv Gandhi Education City, Sonapat (Extension Campus of IIT Delhi) from August, 2019. The construction work of boundary wall is in progress.
3. Indian Institute of Management, Rohtak has been established over 200 acre land at village Sunaria, District Rohtak by the State Government free of cost. The construction work of IIM campus Rohtak completed and the classes were shifted to its new campus during the academic session 2018-19.
4. National Institute of Design (NID) has been established at Umri, district Kurukshetra and its first academic session has been inaugurated by the Chief Secretary Haryana on 15.11.2016 in the campus of Govt. Polytechnic Umari. The construction work of NID campus is in completion stage through NBCC and classes of NID Kurukshetra are expected to be shifted in its own campus from the academic session 2019-20.
5. National Institute of Fashion Technology (NIFT) is being established in Sector-23 Panchkula by the Ministry of Textiles, Govt. of India. The construction work of NIFT Panchkula campus is expected to be completed by 7.11.2020. Five short term courses are being expected to be started in the temporary campus (building of Govt. Polytechnic, Sector-26, Panchkula) of NIFT Panchkula from August, 2019.
6. Two Extension Campuses of IIT Delhi are being established at Sonapat and Jhajjar. One Extension campus (Techno-Park) has been established in Rajiv Gandhi Education City Sonapat. The building was inaugurated by the Hon'ble Chief Minister, Haryana and Hon'ble Union Minister of State, Ministry of Human Resource Development. Another Extension Campus (Research & Development Centre) is being established at village Badhsa in Distt. Jhajjar by IIT, Delhi.
7. Technology Centre of Ministry of Small, Micro and Medium Enterprises (MSME) Centre, Govt. of India has been set up in the premises of Govt. Polytechnic Neemka, Distt. Faridabad in

August, 2017. Five diploma courses in Civil Engg., Electrical Engg., Mechanical Engg., Electronics & Communication Engg. and Computer Engg. have also been started from the academic session 2018-19 with due approval of AICTE

8. National Institute of Electronics & Information Technology (NIELIT) Centre has been setup temporarily in the building of Govt. Polytechnic, Umri (Kurukshetra) from 2017-18. Training programmes for diploma and degree students have been started in NIELIT Centre Kurukshetra from 2018-19.


9. Three New Govt. Engg. Colleges namely: State Institute Engg. & Technology Nilokheri (Karnal), Silani Kesho (Jhajjar) & Zainabad (Rewari) have been established with due approval of AICTE, New Delhi.

10. Two new Govt. Polytechnics at Sector-26, Panchkula and village Dhamlawas in District Rewari being established and expected to be made functional from the academic session 2019-20 after taking due approval of AICTE, New Delhi.

11. Establishment of Govt. Polytechnic in seven unserved Distt. by Govt. of India, Govt. Polytechnics Umri Distt. Kurukshetra, Hatnikund Barrage Distt. Yamunagar, Jatal Distt. Panipat, Dhangar Distt. Fatehabad and Nanakpur Distt. Panchkula have been established.

12. Another Govt. Polytechnic at Rajpur Block Sadhaura in District Yamuna Nagar is being established under the Scheme - Multi Sector Development Programme of Govt. of India and its construction work is expected to be completed by 31.12.2019.

Chandigarh
Dated: 26.03.2021


Anand Mohan Sharan, IAS
Principal Secretary to Government of Haryana
Technical Education Department

LIST OF GOVERNMENT, GOVT. AIDED AND SELF FINANCING / PRIVATE DIPLOMA INSTITUTIONS APPROVED BY AICTE & AFFILIATED WITH HSBTE FOR THE SESSION 2019-20	
Sr. No.	Name of Institutes
	Government Polytechnics
1	BKN Govt. Polytechnic, Narnaul, District Mahendergarh
2	Ch. Bansilal Govt. Polytechnic, Bhiwani
3	Ch. Devi Lal Govt. Polytechnic, Nathu Sari Chopta, Sirsa
4	Ch. Matu Ram Arya Govt. Polytechnic, Sanghi, District Rohtak
5	Deen Bandhu Sir Chhotu Ram Govt. Polytechnic, Sampla, District Rohtak
6	Govt. Polytechnic for Women, Faridabad
7	Govt. Polytechnic, Morni, District Panchkula
8	Govt. Polytechnic for Women, Sirsa
9	Govt. Polytechnic, Ambala City
10	Guru Gobind Singh Govt. Polytechnic, Cheeka, District Kaithal
11	Govt. Polytechnic, Hisar
12	Govt. Polytechnic, Jhajjar
13	Govt. Polytechnic, Lisana, District Rewari
14	Govt. Polytechnic, Mandi Adampur, District Hisar
15	Govt. Polytechnic, Manesar, District Gurgaon
16	Govt. Polytechnic, Meham, District Rohtak
17	Govt. Polytechnic, Shergarh, District Kaithal
18	Govt. Polytechnic, Sirsa
19	Govt. Polytechnic, Sonapat
20	Govt. Polytechnic, Umri, District Kurukshetra (Guest Classes at Govt. Polytechnic, Ambala)
21	Govt. Polytechnic, Uttawar, District Palwal
22	Guru Brahma Nand Ji Govt. Polytechnic, Nilokheri, District Karnal
23	Kalpana Chawla Govt. Polytechnic for Women, Ambala City
24	Rajiv Gandhi Govt. Polytechnic, Narwana, District Jind
25	Rani Jhansi Laxmi Bai Govt. Polytechnic, Loharu, District Bhiwani
26	Govt. Polytechnic, Dhargar, Distt. Fatehabad
27	Ch. Ranbir Singh Govt. Polytechnic, Hathnikund, District Yamunanagar
28	Maharishi Kashyap Govt. Polytechnic, Jattal, District Panipat
29	Govt. Polytechnic, Chappar, Charkhi Dadri
30	Govt. Polytechnic, Indri, Nuh, District Mewat
31	Govt. Polytechnic, Malab, Nuh, Mewat
32	Govt. Polytechnic, Mandkola, District Palwal
33	Govt. Polytechnic, Nanakpur, Panchkula
34	Govt. Polytechnic cum Multi Skill Training Centre, Dhamlawas District Rewari
35	Raja Jait Singh Govt. Polytechnic, Tigaon Road Neemka, Faridabad (Un-aided)
36	Govt. Polytechnic, Jamalpur Shekhon, Block Tohana District Fatehabad
37	Govt. Polytechnic –cum- Multi Skill Training Centre at Sector – 26, Panchkula
	Government Aided Polytechnics
38	Seth Jai Parkash Polytechnic, Vpo- Damla, Distt.-Yamunanagar-135001 (15)
39	Chhotu Ram Polytechnic, Rohtak 124001 (17)
40	BPS Mahila Polytechnic (Vishwavidyalaya), Khanpur Kalan, Distt.-Sonapat 131305 (16)
41	Vaish Technical Institute, Near Railway Station, Distt.-Rohtak-124001 (18)
	Self-Financing/Private Polytechnics
	AMBALA
42	E-Max Polytechnic College, Vill. Gola, Po Badhauri, Tehsil- Mullana, Distt. Ambala- 134203 (2008) (127)

43	Jai Polytechnic, Shahabad- Barara Road, Adhoi, Distt. Ambala-133205,(2008) (116)
44	Ravindra Polytechnic College, Vill. Gaganpur, Tehsil Barara, Distt. Ambala, 133201 (2010) (149)
45	Shree Ram Mulakh College of Tech. Edu. Vill. Khora, Bhura Teh. Naraingarh Distt. Ambala-134203 (2007) (74)
46	Hindustan Institute of Technology & Management, NH-73, VPO- Dheen, Tehsil-Barara, Distt.- Ambala -133202 (2014-15) (216)
47	Dev Polytechnic College, Vill. & P.O-Dheen, Distt. Ambala-133202 (2008) (114)
48	ICL Institute Of Technical Education, Vill.-Sountli, Po- Shahzadpurnar, Distt. Ambala-134209 (2010) (169)
49	Mahabir Engineering College, bullana, Hissar Road, Distt.- Ambala-134003 (2nd shift) (2014-15) (227)
50	Lala Ami Chand College Of Pharmacy, Shahabad, Barara, Ambala-133205 (2019-20)
BHIWANI	
51	Krishna Vidyapeeth of Management & Technology Village-Khera(Siwani), Bhiwani, 127046 (2019-20)
52	Vigya College Of Pharmacy, Dhani, Akberpur Road, Chungi No. 7, Bhiwani-127201 (2019-20)
CHARKI DADRI	
53	Sarvodya College of Pharmacy, VPO-Imlota, Charki Dadri-127306 (2018-19) (271)
54	Harnam Singh College of Pharmacy, VPO.- Kheri Battar, Tehsil & Distt.- Charkhi Dadri-127306 (2019-20)
FARIDABAD	
55	Dehat Vikas College of Pharmacy, Tigaon, Faridabad- 121101 (1992-93) (25)
56	CBS College of Pharmacy & Technology, Vill.-Chandpur, Distt.- Faridabad - 121101 (2014-15) (221)
57	Pt. L.R. college of Technology (Technical Campus), Sector-56, Faridabad- 121001 (2011-12) (182)
58	Polytechnic College, Ballabgarh- Tigaon-Manjhawali road, Distt.-Faridabad- 121101 (2014-15) (220)
59	Delhi Institute of Technology Management & Research, Vill. Firozpur Kalan, Tehsil Ballabgarh, Faridabad- 121001 (2011-12) (2nd Shift) (176)
60	BS Anangpuria Instt. of Pharmacy, Vill. Alampur, Faridabad (2004-05) (35)
61	Rawal Institute of Engineering & Technology, Zakopur, Faridabad (2nd shift) (2014-15) (233)
62	Modern International College of Pharmacy, Vill.- Jasana, District Faridabad 121002 (2016-17) (244)
63	Saraswati Modern College of Pharmacy, Mohna, Ballabgarh, Faridabad-12104 (2019-20)
64	Pt. L.R. College of Pharmacy, Vill.-Kaboolpur Banger, Tehsil-Ballabgarh, Faridabad-121004 (2019-20)
FATEHABAD	
65	Guru Dronacharya Poly. Vill. Bhuna, Distt. Fatehabad - 125111 (2007) (68)
66	Tirupati college of Polytechnic and Pharmacy, Ratia Distt. Fatehabad- (2006-07) (49)
67	Apex Polytechnic & Engineering College, Bidhaikhera, Tehsil Tohana, Distt.-Fatehabad-125120 (76)
GURGAON	
68	DPG Poly., Sec.34, Near Hero Honda Chowk, Behind Marble Market, Gurgaon-122002 (2007) (66)
69	Tagore Institute of Research & Technology, Jamalpur, Gurgaon- 122503 (2007) (27)
70	World Institute of Technology, 8KM, Milestone, NH-71 B, Sohna-Palwal Road, Gurgaon (2012-13) (2nd Shift) (197)
71	BM group of Institution, Vill. Hari Nagar (Dumha) Farukhnagar, Gurgaon 122505 (2nd Shift) (2011-12) (203)
72	Rao Neki Ram Memorial College of Pharmacy, Vill.- Turkapur, P.O.- Baspodamka, Tehsil-Pataudi, Distt.- Gurgaon- 122503 (2014-15) (223)

73	Deen Dayal Rustagi College of Pharmacy, Vill.-Khadewla, Distt.- Gurgaon- 122504 (2014-15) (224)
74	Jhankar College of Pharmacy, Vill. Babra Bakipur, PO. Jamalpur, Distt. Gurgaon: 122502 (2016-17) (240)
75	SD College of Pharmacy, Vill.- Janaula, Gurgaon-Patudi Road, Tehsil- Farukhnagar, Distt.- Gurgaon - 122506 (2016-17) (245)
76	Gurugram Global College of Pharmacy, 5 Km Mile Stone, Kheda Khurampur, Farrukhnagar, Haily Mandi Road, Gurgaon-122506 (2017-18) (254)
77	DVM College of Pharmacy, Sohna, Gurgaon (2018-19) (263)
78	Rao Mohar Singh College of Pharmacy, Haily Mandi, Gurgaon-123504 (2018-19) (267)
79	BM College of Pharmacy, Hari Nagar (Dumha), Farukhnagar, Gurgaon (2019-20)
HISAR	
80	Om institute of Polytechnic V.P.O. Juglan, 12KMStone, Chandigarh Road, Hisar, Haryana, 125001 (2011) (181)
81	Vidya Sanskar Polytechnic, Garhi, Tehsil Hansi, Hisar-125001 (2016-17) (239)
82	SD Shanti Niketan Institute of Engineering & Technology, Tosham Road, Ladwa, Hisar- 125001 (2006-07) (48)
83	Atam Institute of Pharmacy, Garhi, Hansi, Hisar (2018-19) (261)
JHAJJAR	
84	Shri Sanatan Dharam Institute of Pharmacy & Medical Technology, Jhajjar- 124103 (2002-03) (32)
85	PD Memorial Polytechnic, Sector 3-A, Sarai Aurangabad, Bahadurgarh Distt. Jhajjar - 124507 (1996-97) (20)
86	CDRZ Poly. (Mangawas) Beri, Teh. Beri - Distt. Jhajjar 124201 (2007) (71)
87	BCM Polytechnic, Vill. Raiya, Jhajjar- 124103 (2007-08) (120)
88	RCM Poly., MP Majra Beri, Distt. Jhajjar- 124103 (2007) (67)
89	Ganga Institute of Technology & Management, Bahadurgarh Kablana, Jhajjar- 124104 (2011-12) (2nd Shift) (189)
90	Delhi Global Institute of Technology, Vill. & Post- Barhana, Tehsil. Beri, Distt. Jhajjar- 124107 (2nd Shift) (2014-15) (218)
91	School of Diploma Engineering Soldha, Distt. Jhajjar (Ganga Technical Campus)-124507 (2012-13) (201)
92	Cambridge College of Pharmacy, VPO- Birar, Distt.- Jhajjar-124146 (2017-18) (253)
93	Mata Sahibkaur College of Pharmacy, VPO-Achhej, Tehsil-Beri, Distt. Jhajjar-124106 (2017-18) (252)
94	BDM College of Pharmacy, Chhuchhakwas, Jhajjar (2019-20)
JIND	
95	PDM Institute of Engineering, Tech, Karsindhu Tehsil-Safidon, Distt.- Jind - 126112 (2005-06) (41)
96	Yashvir Memorial Technical Institute Bhambhewa, Jind- 126113 (2003-04) (34)
97	Jind Polytechnic College, Near HUDA Sector-9, Jind- 126102 (2007) (83)
98	Dev Polytechnic College, Village Khatkar, Distt. Jind 126115 (2010) (157)
99	Adarsh Poly. Brahmanwas Julana Jind- 126101 (2007)
KAITHAL	
100	Jat College of Polytechnic, Karnal Road, Distt. Kaithal 136027 (2008) (128)-72
101	RKSD College of Pharmacy, Ambala Road, Kaithal- 136027 (2006-07) (51)
102	Dr. Bhim Rao Ambedkar Institute of Technology Village Fatehpur, Distt. Kaithal - 136027 (2008) (129)
KARNAL	
103	R.P. Institute of Pharmacy, GT, Bastara, Distt.-Karnal- 132001 (2014-15) (225)
104	Techno Apex Polytechnic, Village Gorgarh, Tehsil Indri, Distt. Karnal- 132041 (2008) (132)
105	Vinayak College of Polytechnic, Vill.Kachwa, Distt.Karnal- 132001 (2010) (151)
106	R.P Educational Trust Group of Institutions G.T. Road, Bastara, Distt.-Karnal 132001 (2014-15) (222)
107	Gandhi College of Pharmacy, G.T. Road, Bye Pass, Karnal- 132001 (1984-85) (22)

108	Karnal Institute of Polytechnic, village Kunjpura, Distt. Karnal, Haryana- 132001 (2010) (152)
109	Doon Valley Institute of Pharmacy & Medicine, Outside Jundla Gate Karnal-132001
KURUKSHETRA	
110	Bharat Institute of Pharmacy, Pehlادpur, Kurukshetra- 136156 (2004-05) (36)
111	Polytechnic Education & Training Institute, Kaithal Road, Kurukshetra- 136119 (2008) (100)
112	Ashtvinayak Institute of Technology, Village Kharkali, P.O Bakali Via Ladwa, Kharkali, Ladwa, Distt. Kurukshetra- 136132 ,(2008) (125)
113	Gyan Ganga Polytechnic, Salpani Khurd, Near Village Heenga Kheri, Kurukshetra- 136130 (2008) (87)
114	Bharat Institute of Technology & Management at Kurukshetra-Jhansa Road, Dhurala, Distt. Kurukshetra- 136118 (2008) (88)
115	Shri Krishan Polytechnic, Rattan Dera Road, Kurukshetra - 136118 (2005-06) (42)
116	Shree Markandeshwar Polytechnic, Vill. Lotni, Near Ismailabad, Kurukshetra- 136129 (2008) (123)
117	Seth Haribaksh Lohia Jai Ram Mahila Polytechnic, Lohar Majra, P.O Kamoda, District Kurukshetra-136118 (43)
118	United Institute of Pharmacy, Roorki, PO-Pehlادpur, Kurukshetra (2018-19) (273)
MOHINDERGARH	
119	Akash Institute of Technology, V.P.O. Kanina, Distt. Mohindergarh- 123027 (2011) (172)
120	Rao Pahlad Singh group of institutions, Balana, Mohindergarh- 123029 (2nd shift) (2014-15) (235)
121	Rohitash Institute of Engineering & Technology, Ateli, Mohindergarh – 123021 (145)
122	Maharana Pratap Institute of Technology & Management, Dhanonda, District Mohindergarh-123027 (166)
123	Rama and Krishana College of Pharmacy, Maksuspur, Narnaul, Mohendergarh- (2017-18) (255)
124	Sanskriti Institute of Education & Technology, VPO-Amarpur, Jorasim, Tehsil-Narnaul, Mohindergarh (2018-19) (270)
125	AIT Kanina Gahara Road Kanina, Mahendergarh (2019-20)
MEWAT	
126	Modish Institute of Polytechnic, Village Gheera, Tehsil Punhana, District Mewat- 122508 (2010) (167)
127	Rao Adal Singh College of Pharmacy, Vill.- Khatiwas, Tauru, Distt. Mewat -122105 (2016-17) (246)
128	RAS College of Pharmacy, Gogjaka, Tauru, Mewat (2018-19) (268)
129	S.D. Mewat Institute of Engineering & Technology- Technical Campus, Vill. Rawali, Tehsil Firozpur Jhirka, Distt. Mewat (2011) 184
PANCHKULA	
130	Swami Devi Dyal Institute of Pharmacy, Vill Golpura Teh. Barwala, Distt. Panchkula – 134118 (2004-05) (38)
131	Lala Birkha Ram College of Pharmacy, Vill-Golpura,, Tehsil- Barwala, Distt.- Panchkula-134118 (2015-16) (237)
132	Shree Ram Institute of Technical, Education, N.H.- 73, Mouli (Barwala), Distt. Pk- 134118 (2007) (55)
133	Swami Devi Dayal College of Technical Education, Vill. Golpura, Barwala, Distt. Panchkula-134118 (2007) (57)
134	Shree Ram Institute of Technical Education, NH-73, Mouli, Barwala, Panchkula-134118 (2016-17) (243)
PALWAL	
135	MKM College of Polytechnic for Girls, Near Bus Stand Hodal, Palwal (Haryana) - 121106 (2011) (179)
136	GVN Polytechnic College, Deeghot, Distt.- Palwal-121105 (2012-13) (199)

137	AERP Institute of Technology & Management, Vill. Sondh, The. Hodal, Nuh Road, Distt. Palwal, Haryana 121106 (2011) (171)
138	Rattan Institute of Technology & Management, 79 KM, Stone, NH-2, Mundkati Chowk, Saveli, Palwal-121106 (2nd Shift) (2012-13) (213)
139	BR College of Pharmacy, Vill.- Bagpur, P.O. Mohan Tehsil-Bagpur, Distt.- Palwal (2014-15) (226)
140	Satya College of Engineering & Tech. Vill. Mitrol, Teh. Hodal, Distt. Palwal-121105 (2nd Shift) (2013-14) (214)
141	Shri Ram College of Engineering & Management, 70KM Stone, Delhi-Mathura Road, NH-2, Palwal-(2012-13) (2nd Shift) 196)
142	Sehrawat College of Pharmacy, VPO Hathin, District Palwal (Haryana) 121103 (2016-17) (241)
143	Advanced Institute of Pharmacy, 70KM, Delhi-Mathura Road, NH-2, Aurangabad, Palwal-121105 (2018-19) (260)
144	Jeevan Jyoti Pharmacy and Medical Science, Vill.-Chhajju Nagar, Tehsil & District-Palwal (2019-20)
145	Mahender Singh College of Pharmacy, Saloti, Road, VPO-Deeghot, Palwal (2019-20)
	PANIPAT
146	MD College of Polytechnic, Vill. Chajpur, Sonali Road, Panipat-132104 (2010) (146)
147	Nav Nirman Sewa Samitis Samalkha Group of Institution, Vill.- Hathwala, Samalkha, Distt.- Panipat -132115 (2nd shift) (2014-15) (229)
148	Panipat Institute of Engineering & Technology, Vill.-Pattikalyana, Samalkha, Distt. Panipat - 132102 (2012-13) (195)
149	Geeta Engineering College, Naultha, Gohana Road, NH-71 A, Distt.- Panipat- 132145 (2012-13) (2nd Shift) (192)
150	RS Memorial College of Pharmacy, Buana Lakhu, Israna, Panipat (2019-20)
151	Geeta Institute of Pharmacy, Village Naultha, Panipat (2019-20)
	ROHTAK
152	JR Kissan College of Pharmacy and Health Science, Jind Bye Pass Chowk, District Rohtak (Haryana) 124001 (2016-17) (242)
153	RK College of Pharmacy, Humayunpur, Rohtak (2018-19) (269)
154	Nihal Singh College of Pharmacy, VPO- Sisar, Meham, Rohtak (2018-19) (266)
155	Deshraj College of Pharmacy, Sisar Khas, Meham, Rohtak-124112 (2019-20)
156	Vaish Institute of Pharmaceutical Education & Research, Rohtak Vaish Education Society, Behind Railway Station, Rohtak (2019-20)
	REWARI
157	Krishna Polytechnic College, VPO Jhal Tehsil Kosli, Distt. Rewari 123302 (2010) (154)
158	Shaheed Captain, D.K. Kholi, Technical Campus Vill.- Zainabad, Distt.- Rewari - 123411 (2012-13) (206)
159	Somany College of Pharmacy, Delhi Jaipur Highway, NH-8, Beside 3KM, from City, Rewari-123401 (2018-19) (272)
160	Rao Khem Chand Pharmacy College, Bohatwas Ahir, Rewari-123101 (2019-20)
161	DK Pharma College, Village-Dhani Thetharbad, P.O. Nimoth, Rewari-123411
	SIRSA
162	Lord Shiva College of Pharmacy, Near Civil Hospital, Sirsa -125055 (1983-84) (23)
163	Jan Nayak Ch. Devi Lal Memorial College of Pharmacy, Post Box No. 81, Barnala Road Sirsa -125055 (2018-19) (265)
164	Maa Saraswati College of Pharmacy, VPO Bhawdin, District-Sirsa-125055 (2019-20)
	SONIPAT
165	Janta College of Pharmacy Butana Sonipat- 131302 (1977-78) (21)
166	Hindu College of Pharmacy, Sonipat - 131001 (1978-79) (24)
167	P.M. Polytechnic, Kami, Road Sonapat - 131001 (2008) (107)
168	Bhagwan Mahaveer Institute of Polytechnic, Vill. Jagdishpur, Near Railway Crossing Distt. Sonapat - 131030 (2008) (138)
169	Mukhi Poly. Gohana, Ward No. 12, Vishnu Nagar, Gohana, Sonapat - 131301 (2007) (75)
170	JKP Polytechnic, Rattangarh, Distt. Sonapat -131001 (2008) (108)

171	South Point School Of Polytechnic, Sector-20, Purkhas Road, Near Sugar Mill, Distt.- Sonapat - 131001 (2012-13)(202)
172	Bharat Institute of Polytechnic, Gohana Highway, Near Mohana Police Station, Sonapat, District Sonapat, Haryana -131025 (2010) (168)
173	Hindu Institute of Technology , Industrial Area, Sonapat -131001 (1994-95) (19)
174	International Institute of Tech., & Management Murthal Distt.- Sonapat - (2012-13) (2nd Shift) (193)
175	Gateway institute of Engineering & Technology, Vill.- Garh Shahjanpur & Fazilpur, Sector-11, Distt. Sonapat- 131001 (2012-13) (2nd Shift) (191)
176	South Point College of Pharmacy, Sonapat - 131021 (2015-16) (238)
177	PM College of Pharmacy, Kami Road (Delhi-NCR), Sonapat, Haryana-131001 (2016-17) (247)
178	Bharat Institute of Pharmacy, Sonapat-Gohana State Highway, Near Mohana Police Station, Distt.-Sonapat-131025 (2017-18) (251)
179	Delhi Institute of Technology & Management, NH-1, Vill.-Baraut, Gannaur, Distt.- Sonipat-131101 (2nd shift) (2014-15) 230
180	Bhagwan Mahaveer Institute of Medical Science, Jagdispur, Sonapat (2018-19) (262)
181	Puran Murti College of Pharmacy, Kami Road, Sonapat-131001 (2019-20)
182	IITM College of Pharmacy, 64KM Stone, GT Karnal Road, Murthal Sonipat-131039 (2019-20)
183	DBM College of Pharmacy, Madina, Gohana, Sonapat (2019-20)
YAMUNANAGAR	
184	Yamuna Polytechnic for Engineering, Village Gadholi, P.O. Gadholi, Tehsil Jagadhri, Distt. Yamuna Nagar- 133103 (2008) (89)
185	Ganpati Polytechnic for Engineering Bilaspur, Jagadhri, Distt. Y.Nagar- 135102 (2007-08) (54)
186	Global Research Institute of Management & Technology, Nachraun, Radaur, Tehsil-Jagadhari, Distt. Yamunagar (2nd Shift) (2014-15) (219)
187	National College of Polytechnic, Ambala Road, Jagadhari, Yamunanagar-135003 (115)
188	Janta Polytechnic, Mustafabad, Distt. Yamuna Nagar (Haryana)- 133103 (2011) (177)
189	Ganpati Institute of Hotel Management, Marwa Kalan, Bilaspur -Sadhaura Yamuna Nagar (2nd Shift) (211)
190	Global Research institute of Pharmacy, Nachraon, Radaur, YamunaNagar-135133 (2018-19) (264)
191	Ganpati Institute of Pharmacy, Bilaspur, Chhachhrauli Road, Jagadhri, YamunaNagar - 135102 (2019-20)
192	Guru Gobind Singh College of Pharmacy, YamunaNagar (2019-20)

Proposed projects of the Department:

Sr. No.	Name of Projects
1.	Implementation of National Education Policy-2020 Govt. India has launched National Education Policy 2020 on 29.7.2020 and Hon'ble CM, Govt. of Haryana is also launching ^{has launched} the implementation of National Education Policy, 2020 on 30.07.2021.
2.	Expansion of Central Institute of Plastic Engg. & Technology, Murthal, Sonapat The Central Institute of Plastic Engg. & Technology comes under the ambit of Department of Chemicals & Petrochemicals, Ministry of Chemicals and Fertilizers, Govt. of India. The Department of Technical Education has requested the DCRUST Murthal to provide 5 acres of land free of cost for expansion of CIPET, Murthal vide letter No. 54/Dev. dated 12.5.2021
3.	Establishment of Indian Institute of Information Technology (IIIT) Killohard, Sonapat The Indian Institute of Information Technology, Killohard, Sonapat is a Central Govt. Institute of National Importance. The academic session has already been started in the campus of NIT Kurukshetra w.e.f. 2014-15 and in the Extension Campus of IIT Delhi at Rajiv Gandhi Education City, Rai (Sonapat) w.e.f. 2019-20. The expenditure of the project will be borne by Centre, State and Industry Partners in the ratio of 50:35:15.
4.	Establishment of Institute of Emerging Technology(IET) It has been announced in budget speech 2020-21 at Sr. No. 75 for imparting advanced training programmes i.e. Artificial Intelligence, Cyber Security, 3-D Printing etc. along-with Research and Development(R&D).
5.	Swarna Jyanti Scheme (Accreditation of Government Polytechnics) The scheme was started in 2017-18 for providing budget to the Polytechnics for payment of fees for Accreditation of courses of Polytechnics as well as strengthening the Infrastructure quality.
6.	Establishment of Extension campus of IIT Delhi, Badhsa, Jhajjar The extension campus of IIT Delhi at Badhsa, Jhajjar is to be developed by IIT Delhi for development of Research and Development activities in Bio-Science Park. The matter regarding the exchange of Land for establishment of this project is under Process.

1	Total No. of State Technical Universities	04
2	Total No. of Private Technical Universities	Not under the ambit of Technical Education Department

Total No. of posts sanctioned in the State Technical Universities=2636	
Teaching	
Regular/ Adhoc/ Temporary	1066
Non-Teaching	
Regular/ Adhoc/ Temporary	1570

Sr. No.	Name of University	No. of Students	Student Teacher Ratio
1	J. C. Bose University of Science and Technology, YMCA, Faridabad	5837	28:1
2	Guru Jambheshwar University of Science and Technology, Hisar	5756	18:1
3	Deen Bandhhu Chhotu Ram University of Science & Technology, Murthal, Sonapat	5130	20:1
4	Pandit Lakhmi Chand State University of Performing and Visual Arts SUPVA, Rohtak	1085	46:1

TECHNICAL EDUCATION DEPARTMENT

Recommendations/ Observations of the Committee

1. The Committee discussed the matter of NIFT Sector-23, Panchkula which will be completed with the collaboration Central Government. In the same way the Ministry of Human Resources Development of India has permitted to establish Indian Institute of Information Technology (IITE) at Kiloahadath, Sonipat which has estimated cost of Rs. 128 crores.

The Committee desired to supply the progress report of both the Projects to the Committee.

2. During the course of oral examination with the representatives of Technical Education Department the Committee discussed the matter of Technical Universities and Polytechnical Colleges in the state. There are 299 Institutes including Technical Universities and Polytechnical Colleges in the state.

The Committee recommended and desired to supply the list of pending projects to the Committee.

3. The Committee discussed about J.C. University of Science and Technology, YMCA, Faridabad, Guru Jambheshwar University of Science and Technology, Hissar, Deen Bandhu Chhotu Ram University of Science & Technology, Murthal Sonapat. The Department representatives said that the strength of students and teachers are sufficient in these Institutions.

The Chairperson of the Committee recommended that the pending issues regarding J.C. University of Science and Technology, YMCA, Faridabad should be taken seriously and complete the pending work within stipulated period. A progress report sent to the Committee at Haryana Vidhan Sabha Secretariat so that it can be considered in the meeting.